

ORISSA HIGH COURT

FILING REPORT AS ON :16/12/2025

SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
1	D-BLAPL/39111/2025	MD. MOUJUD @ MD. MAUJUD @ MD. SUKHAL VS STATE OF ODISHA	UMA SHANKAR PATEL VS	KUTRA /284 /2025 () //	AOR20220000263C202500065
2	D-BLAPL/39112/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /537 /2025 () //	AOR20220000371C202500210
3	D-BLAPL/39113/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /718 /2025 () //	AOR20220000371C202500208
4	D-BLAPL/39114/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /784 /2025 () //	AOR20220000371C202500209
5	D-BLAPL/39115/2025	MILU NAIK VS STATE OF ODISHA	OM PRAKASH SARAN VS	DHENKANAL TOWN /440 /2025 () //	AOR20220000371C202500207
6	D-BLAPL/39122/2025	SANIA HANTAL VS STATE OF ODISHA	RAJIB LOCHAN PATNAIK VS	CHITRAKONDA /139 /2025 () //	
7	D-BLAPL/39129/2025	PRADIPTA MOHANTY VS STATE OF ODISHA	BASUDEV PUJARI VS	MAHANGA /236 /2025 () //	
8	D-BLAPL/39131/2025	BISWAJIT DASH VS STATE OF ODISHA	GYANA RANJAN NAYAK VS	COLLIERY /251 /2025 () //	
9	D-BLAPL/39132/2025	RINTU @ SOUMYA RANJAN MALLICK @ KALU VS STATE OF ODISHA	SATYA RANJAN MULIA VS	NEMALO /240 /2025 () //	
10	D-BLAPL/39134/2025	SIDHARTHA DAS @ SIDHARTH DAS @ PANCHU VS STATE OF ODISHA	BIBHUTI RANJAN MOHANTY VS	MANGALPUR /272 /2025 () //	
11	D-BLAPL/39135/2025	RAJKISHORE SWAIN VS STATE OF ODISHA	RAMDAS ACHARY VS	POLASARA PS /362 /2025 () //	

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12	D-BLAPL/39140/2025	BABURAM ADIWASI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	TUSRA /109 /2025 () //	
13	D-BLAPL/39146/2025	BARADA PRASANNA SAHOO @ LADU VS STATE OF ODISHA	ARJUNA CHARANA BEHERA VS	BHADRAK RURAL /426 /2025 () //	
14	D-BLAPL/39148/2025	KALIA NAYAK VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	BADABAZAR /234 /2025 () //	AOR20220001631C202500365
15	D-BLAPL/39157/2025	BRUSHABH @ BRUSABHA CHIRGUNI VS STATE OF ODISHA	SK. ZAFARULLA VS	MANAMUNDA /27 /2025 () //	
16	D-BLAPL/39168/2025	RAFIQUE KHAN VS STATE OF ODISHA	MANAS KUMAR CHAND VS	DHENKANAL SADAR /30 /2025 () //	
17	D-BLAPL/39173/2025	HUMAN PAHARIA VS STATE OF ODISHA	PRASANTA KUMAR ROUSTRAY VS	// () //	AOD20240000391C202500101
18	D-BLAPL/39177/2025	KIRAN NAIK VS STATE OF ODISHA	ARUNA NAYAK VS	TALCHER TOWN /102 /2025 () //	
19	D-BLAPL/39178/2025	SUMIT BARIK VS STATE OF ODISHA	ARUNA NAYAK VS	N.T.P.C. /218 /2025 () //	
20	D-BLAPL/39179/2025	NITESH KUMAR BUDA VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	SUNDARGARH TOWN /245 /2025 () //	
21	D-BLAPL/39182/2025	SUBHAMJYOTI PRADHAN @ RAJA VS STATE OF ODISHA	RAMESH CHANDRA MAHARANA VS	ANGUL SADAR PS /734 /2025 () //	
22	D-BLAPL/39187/2025	PRAMOD NAIK VS STATE OF ODISHA	BINAYA BHUSAN ROUSTRAY VS	NARASINGHPUR /106 /2003 () //	
23	D-BLAPL/39192/2025	SK. SADDAM @ CHHOTU	SWARUP KUMAR PATNAIK	GORUMOHISANI /43 /2025	

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		VS	VS	()	
		STATE OF ODISHA		//	
24	D-BLAPL/39195/2025	SUVENDU PRADHAN	HIMANSHU SEKHAR MISHRA	KHANDAGIRI P.S. /738 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
25	D-BLAPL/39197/2025	MD. SANULLA @ SANULLA	SIDHARTHA MISHRA	RAJGANGPUR /592 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
26	D-BLAPL/39199/2025	BHANWAR BHARAT SINGH	AMLAN SHAKTI PAUL	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /19 /2024	
		VS	VS	()	
		STATE OF ODISHA		//	
27	D-BLAPL/39201/2025	SUDARSHAN BEHERA @ DOLIA	AMITAV TRIPATHY	RANPUR /300 /2015	
		VS	VS	()	
		STATE OF ODISHA		//	
28	D-BLAPL/39202/2025	HARSA BEHERA	AKSHAYA KUMAR SAHOO	BAUNISUNI /56 /2025	AOD20220004505C202500154
		VS	VS	()	
		STATE OF ODISHA		//	
29	D-BLAPL/39204/2025	MD. AFROZ	GOREKHANATH DAS	CYBER CRIME AND ECONOMIC OFFENCES, BHUBANESWAR /155 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
30	D-BLAPL/39207/2025	PRASANTA MAHALIK @ BAPUNU	JAYANTA KUMAR MAJHI	GOPALPUR /153 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
31	D-BLAPL/39213/2025	BIGHNESWAR NAYAK @ BIGHINI	JYOTIRMAYA SAHOO	KANPUR /20 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
32	D-BLAPL/39217/2025	BULU BEHERA	BIJAYA KUMAR RAGADA	SEMILLIGUDA /180 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
33	D-BLAPL/39218/2025	SUMANTA KUMAR PANI	AMIT KUMAR NATH	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
34	D-BLAPL/39219/2025	JAY NARAYAN BASTIA	ABHILASH MISHRA	BINIKA /219 /2025	
		VS	VS	()	

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35	D-BLAPL/39220/2025	STATE OF ODISHA SANTOSH BEHERA VS	BIJAYA KUMAR RAGADA VS	// SEMILLIGUDA /180 /2023 ()	
36	D-BLAPL/39223/2025	STATE OF ODISHA AHALYA DAS VS	AMULYA RATNA PANDA VS	// PURUSHOTTAMPUR /195 /2020 ()	
37	D-BLAPL/39224/2025	STATE OF ODISHA CHANDAN SWAIN VS	JYOTIRMAYA SAHOO VS	// RAMBHA (KHALLIKOTE) /575 /2025 ()	
38	D-BLAPL/39227/2025	STATE OF ODISHA SONU MARTHA @ SONU VS	LALATENDU SAMANTARAY VS	// / /0 ()	
39	D-BLAPL/39229/2025	STATE OF ODISHA NANDA @ JAGAN BEHERA VS	KSHIROD KUMAR ROUT VS	// DELANGA /304 /2025 ()	
40	D-BLAPL/39230/2025	STATE OF ODISHA VINAY VIJAY MEHRA @ BABAJI BRAJAMOHAN DAS VS	SIDHANT DAS VS	// PURI TOWN /112 /2025 ()	
41	D-BLAPL/39232/2025	STATE OF ODISHA HAFIZ KHAN VS	KSHIROD KUMAR ROUT VS	// ASTARANGA /21 /2024 ()	
42	D-BLAPL/39233/2025	STATE OF ODISHA MUNA @ DIGAMBAR JENA VS	KSHIROD KUMAR ROUT VS	// DELANGA /212 /2025 ()	
43	D-BLAPL/39238/2025	STATE OF ODISHA BHUBEL DHARUA VS	TARA PRASAD MOHAPATRA VS	// BELPARA /82 /2012 ()	
44	D-BLAPL/39239/2025	STATE OF ODISHA MUNA @ MAZHAL HUSSAIN @ MAJAHAL HUSEN VS	KULDEEP MOHANTY VS	// BETNOTI /417 /2025 ()	AOD20240000012C202500314
45	D-BLAPL/39240/2025	STATE OF ODISHA BISWANATH SAHU @ BIREN VS	BEDA PRAKASH PANDA VS	// GOSANINUAGAM /310 /2023 ()	
		STATE OF ODISHA		//	

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46	D-BLAPL/39253/2025	SANJAY KAISHALYA VS STATE OF ODISHA	SUCHIT KUMAR NAYAK VS	BISSAMCUTTACK /51 /2022 () //	
47	D-BLAPL/39256/2025	MANAS DAS VS STATE OF ODISHA	AMLAN SHAKTI PAUL VS	DHENKANAL SADAR /764 /2025 () //	
48	D-BLAPL/39257/2025	RATAN SINGH VS STATE OF ODISHA	BRUNDABAN ROUT VS	/ /0 () //	
49	D-BLAPL/39264/2025	SOUMYA RANJAN JENA @ BAPI VS STATE OF ODISHA	SUBASH MANSINGH VS	TANGI (KHURDA) /792 /2025 () //	
50	D-BLAPL/39270/2025	SWAYAM PRAVU SREECHARAN @ SWOYAM VS STATE OF ODISHA	SATYA RANJAN ACHARYA VS	CANTONMENT ROAD /146 /2025 () //	AOR20220001297C202500305
51	D-CMP/52586/2025	BHOLESWAR MAHANTA VS PURNA CHANDRA MAHANTA	DWARIKA PRASAD MOHANTY VS	// () //	
52	D-CMP/52602/2025	PRADEEP KUMAR PASAYAT VS MANORANJAN PASAYAT	TUSAR KUMAR MISHRA VS	// () //	
53	D-CMP/52606/2025	HARAPRIYA NANDA VS BRAJAKISHORE NANDA	SAPAN KUMAR PAL VS	// () //	
54	D-CMP/52655/2025	DEVENDRA @ DEBENDRA SINGH VS THE EXECUTIVE OFFICER, RAJNAGAR	BHAWANI SANKAR PANIGRAHI VS	// () //	
55	D-CMP/52703/2025	SESHASEKHAR @ SHESASEKAHAR GARABDU VS SASHIKALA @ SASHIKALA SATPATHY	SWARUP KUMAR PATNAIK VS	// () //	
56	D-CMP/52847/2025	BIJAYA KUMAR DAS VS KULAMANI SAMAL	SUSANTA KUMAR BARAL VS	// () //	AOR20220001297C202500304
57	D-CONTAC/52768/2025	STATE OF ODISHA	ADV.	//	

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		VS	VS	()	
		XXXX		//	
58	D-CONTAC/52783/2025	HARIHAR JANI	RANJIT MOHANTY	//	AOD20240000639C202500051
		VS	VS	()	
		AKSHAY SUNIL AGARWAL, IAS		//	
59	D-CONTC/52538/2025	RANJAN KISHORE BEHERA	ADV	//	AOR20220001600C202500213
		VS	VS	()	
		CHITHRA ARUMUGAM, PRINCIPAL SECRETARY, LABOUR AND ESI DEPARTMENT		//	
60	D-CONTC/52581/2025	PREMARAJ PRADHAN	ADV.	//	
		VS	VS	()	
		BIRENDRA KORKORA, IAS		//	
61	D-CONTC/52588/2025	MINATEE KUMAREE DEVI	ADV.	//	
		VS	VS	()	
		BALAMUKUNDA BHUYAN, DIRECTOR, ELEMENTARY EDUCATION, HEAD OF DEPT. BUILDING, BBSR		//	
62	D-CONTC/52636/2025	MANGALASAI GANDA	ANSHURAM MISHRA	//	
		VS	VS	()	
		MANOJ PRABHAKAR MOHAJAN, IAS		//	
63	D-CONTC/52648/2025	NARENDRA PRASAD BEHERA	ADV.	//	
		VS	VS	()	
		AMIT RANJAN HOTA, TAHASILDAR CUM EXECUTIVE MAGISTRATE, KHAIRA		//	
64	D-CONTC/52652/2025	SADASIBA BISWAL	DOLAGOBINDA MOHAPATRA	//	AOR20230000065C202500038
		VS	VS	()	
		AJAY KUMAR MOHANTY, TAHASILDAR, JAGATSINGHPUR		//	
65	D-CONTC/52665/2025	PRAMOD KUMAR BASANTARA	ADV.	//	
		VS	VS	()	
		PROF. DR. GOUTAM SATPATHY, MEDICAL SUPT. IN CHARGE, S.C.B MEDICAL COLLEGE AND HOSPITAL		//	
66	D-CONTC/52676/2025	NARAYANA SETHY	ADV.	//	
		VS	VS	()	
		ER.CHANDRA SEKHAR PADHI, IAS		//	
67	D-CONTC/52680/2025	DR.SHILALIPI PRADHAN	ADV.	//	
		VS	VS	()	
		ASWATHY S, IAS		//	
68	D-CONTC/52691/2025	LAXMI NARAYAN PADHY	ADV.	//	
		VS	VS	()	

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69	D-CONTC/52693/2025	TAPAN KUMAR MAHAPATRA, TAHASILDAR, HINJILICUT GODABARISH SAMANTASINGHAR VS DEORANJAN KUMAR SINGH, IAS	ADV. VS	// // 0	
70	D-CONTC/52698/2025	ANNADA BIJAY PATTANAYAK VS DR JAYANTA KUMAR PRADHAN, DISTRICT AYUSH MEDICAL OFFICER BALASORE	PRADOSH KUMAR DAS VS	// 0	
71	D-CONTC/52708/2025	JADUNATH SINGH VS HEMA KANTA SAY, IAS	ADV. VS	// 0	
72	D-CONTC/52714/2025	RUDRA CHARAN MOHANTA VS HEMA KANTA SAY, IAS	ADV. VS	// 0	
73	D-CONTC/52761/2025	BIKRAM KESHARI SAHOO VS ARAVIND AGRAWAL, IAS	ADV. VS	// 0	
74	D-CONTC/52764/2025	PRADEEP KUMAR BEHERA VS AKSHAY SUNIL AGRAWAL, IAS	ADV. VS	// 0	
75	D-CONTC/52769/2025	BIJAYA KUMAR BEHERA VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// 0	AOD20240000639C202500052
76	D-CONTC/52771/2025	KISHORI PARIDA VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// 0	AOD20240000639C202500053
77	D-CONTC/52773/2025	SUBASH CHANDRA SETHI VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// 0	AOD20240000639C202500055
78	D-CONTC/52774/2025	BAIDHAR ROUT VS N. THIRUMALA, PRINCIPAL SEC. TO GOVT., SCHOOL AND MASS EDUCATION DEPT., BBSR	ADV. VS	// 0	
79	D-CONTC/52777/2025	JAYA KRISHNA MISHRA VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// 0	AOD20240000639C202500056

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80	D-CONTC/52779/2025	SUBASH CHANDRA PRADHAN VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// ()	AOD20240000639C202500054
81	D-CONTC/52780/2025	DURYODHAN PRADHAN VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// ()	AOD20240000639C202500049
82	D-CONTC/52782/2025	JADUMANI PATTANAİK VS AKSHAY SUNIL AGARWAL, IAS	RANJIT MOHANTY VS	// ()	AOD20240000639C202500050
83	D-CONTC/52789/2025	GOURI KUMARI PANI VS ARABIND AGRAWAL, IAS	ADV. VS	// ()	
84	D-CONTC/52795/2025	M.C. OF SRI KASI BISWANATH BIDYAPEETHA, SUNA VS DR. N.THIRUMALA NAIK, IAS	ADV. VS	// ()	
85	D-CONTC/52818/2025	SANJAY KUMAR PRADHAN VS ARABINDA AGARWAL, IAS	AMIT KUMAR SAA VS	// ()	
86	D-CONTC/52822/2025	CHITARANJAN KHOSALA VS USHA PADHEE	DHIREN CHAUDHURY VS	// ()	
87	D-CONTC/52830/2025	SOUDAMINI NAG VS MS. ASWATHI S.	DR SIMANCHALLA RANJIT VS	// ()	
88	D-CONTC/52839/2025	SANTOSH KUMAR PATRA VS SANJEEB KUMAR MISHRA, IAS	ADV. VS	// ()	
89	D-CONTC/52843/2025	BANAJA MOHAPATRA VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT	Asutosh Rout VS	// ()	AOD20230000737C202500114
90	D-CONTC/52844/2025	KANAKA MANJARI KAR VS ARAVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT	Asutosh Rout VS	// ()	AOD20230000737C202500113
91	D-CONTC/52845/2025	SANJAYA KUMAR PRADHAN	Asutosh Rout	//	AOD20230000737C202500115

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		VS	VS	()	
92	D-CRLA/39119/2025	ARVIND AGRAWAL, COMMISSIONER CUM SECRETARY, HIGHER EDUCATION DEPT AKASH PRADHAN	BHABANI SHANKAR DASPARIDA	// SEA BEACH /297 /2025	
		VS	VS	()	
93	D-CRLA/39169/2025	STATE OF ODISHA DASARATHI MALLIK @ DAMA	RAJIB BIHARI MISHRA	// SATYABADI /217 /2024	
		VS	VS	()	
94	D-CRLA/39171/2025	STATE OF ODISHA BABLU @ SURYAKANTA SAHOO	PUSPAMITRA MOHAPATRA	// KUDANAGARI /341 /2023	
		VS	VS	()	
95	D-CRLA/39174/2025	STATE OF ODISHA SOUMYA RANJAN BEHERA	PUSPAMITRA MOHAPATRA	// BIRIDI PS /164 /2021	
		VS	VS	()	
96	D-CRLA/39263/2025	STATE OF ODISHA RANJANA BEHERA	BIJAYA KUMAR RAGADA	// REAMAL /9 /2018	
		VS	VS	()	
97	D-CRLA/39272/2025	STATE OF ODISHA JITU BISOI@DALAI	JYOTIRMAYA SAHOO	// KHALLIKOTE /268 /2025	
		VS	VS	()	
98	D-CRLMA/39196/2025	STATE OF ODISHA SUBASH DALEI	LAMBODOR ACHARI	// BUGUDA /610 /2024	AOR20220001563C202500079
		VS	VS	()	
99	D-CRLMC/39124/2025	STATE OF ODISHA SURESWARI SAGARIKA JENA	KAUSHIK DAS	// KHANDAGIRI P.S. /465 /2025	AOD20240000430C202500061
		VS	VS	()	
100	D-CRLMC/39126/2025	STATE OF ODISHA GYANA @ GYANENDRA PARIDA	DEEPAK PANDA	// PIPLI /182 /2022	
		VS	VS	()	
101	D-CRLMC/39128/2025 CRLMC/5410/2025	STATE OF ODISHA SIPU@BRAHMANANDA NAYAK	KULDEEP MOHANTY	// BETNOTI /417 /2025	AOD20240000012C202500312
		VS	VS	()	
102	D-CRLMC/39130/2025	STATE OF ODISHA HARI BEHERA	NARENDRA KUMAR LENKA	// CT/0001409/2025	
		VS	VS	()	
				SARANAKUL /25 /2013	
				()	

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103	D-CRLMC/39136/2025	STATE OF ODISHA SUCHITRA MOHANTY @ BISOYI VS	SOUMYA JYOTI BISWAL VS	// ASKA /294 /2018 ()	
104	D-CRLMC/39139/2025 CRLMC/5411/2025	STATE OF ODISHA PRADEEP KUMAR PRADHAN@PRADEEP PRADHAN VS	SURYAKANTA DWIBEDI VS	// FATEGARH /92 /2025 J.M.F.C.,BHAPUR(Nayagarh) GR/0000087/2025	
105	D-CRLMC/39147/2025	STATE OF ODISHA BAMADEV MALLIK VS	BIKASH KARNA VS	BOUDH /125 /2023 ()	
106	D-CRLMC/39150/2025	STATE OF ODISHA SUSHIL KUMAR DASH VS	TAPAN KUMAR KAMILA VS	// LAKHANPUR /232 /2025 ()	
107	D-CRLMC/39152/2025	STATE OF ODISHA ABHINASH PANDA VS	BIJAY KUMAR MISHRA VS	// / /0 ()	
108	D-CRLMC/39154/2025	STATE OF ODISHA MANASI ACHARYA KANHEI BADI VS	BIKASH KARNA VS	// BAUNISUNI /184 /2025 ()	
109	D-CRLMC/39156/2025	STATE OF ODISHA AKSHAYA DAS VS	DEEPAK KU SAHOO VS	// MARSHAGHAI /218 /2014 ()	
110	D-CRLMC/39161/2025	STATE OF ODISHA KULAMANI DAS VS	AVIJIT PAL VS	// CUTTACK VIGILANCE /4 /2016 ()	
111	D-CRLMC/39175/2025	STATE OF ODISHA(VIG.) ALOK KUMAR SINGH VS	KOUSIK ANANDA GURU VS	// BARGARH /36 /2015 ()	
112	D-CRLMC/39176/2025	STATE OF ODISHA MANOJ KUMAR MOHAPATRA VS	KHAGESWAR BEHERA VS	// CHOUDWAR /163 /2024 ()	
113	D-CRLMC/39180/2025	STATE OF ODISHA RANJIT BEHERA VS	AMULYA RATNA PANDA VS	// PHULBANI SADAR /186 /2024 ()	
		STATE OF ODISHA		//	

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114	D-CRLMC/39183/2025	ALEKHA ROUT VS STATE OF ODISHA	DEEPAK KU SAHOO VS	MAHAKALPARA /20 /2009 () //	
115	D-CRLMC/39186/2025	KIRAN KUMAR BEHERA VS STATE OF ODISHA	AMITAV TRIPATHY VS	ITAMATI /359 /2025 () //	
116	D-CRLMC/39194/2025	DAITARI BAG VS STATE OF ODISHA	SUSHANTA KUMAR JOSHI VS	BANGOMUNDA /79 /2016 () //	
117	D-CRLMC/39203/2025	SANTIA @ SANTOSH KUMAR PARIDA VS STATE OF ODISHA	ACHYUTANANDA PATTANAIAK VS	AIR FIELD P.S. /299 /2024 () //	
118	D-CRLMC/39206/2025	BULU@RAJENDRA KUMAR MISHRA@RAJENDRA MISHRA VS STATE OF ODISHA	ANURAG KUMAR MISHRA VS	ATHGARH /192 /1999 () //	
119	D-CRLMC/39208/2025	BISWAJIT MANDAL VS STATE OF ODISHA	ASHOK KUMAR SAHOO VS	RAJNAGAR /274 /2023 () //	
120	D-CRLMC/39214/2025	CHANDRAMANI DALEI VS STATE OF ODISHA	SANGRAM KESHARI ROUT VS	DHARMASALA /65 /2018 () //	
121	D-CRLMC/39215/2025	JAYARAM PANGI @ SUBA VS STATE OF ODISHA	SUBHASISH DAS VS	CHITRAKONDA /48 /2025 () //	
122	D-CRLMC/39228/2025	PRASANT KUMAR PALEI @ PRASANT PALEI @ LIPI VS STATE OF ODISHA	PRANAB RANJAN CHHATOI VS	BAIDESWAR /81 /2021 () //	
123	D-CRLMC/39231/2025	MANOJ KUMAR SINGH VS UNION OF INDIA (NCB)	SOUMYA RANJAN MOHANTY VS	NCB BHUBANESWAR /3 /2022 () //	AOR20220001505C202500001
124	D-CRLMC/39237/2025	SRIKANTA KUMAR PANI @ PINTU VS STATE OF ODISHA	JYOTIRMAYA SAHOO VS	KABISURYANAGAR /30 /2015 () //	
125	D-CRLMC/39243/2025	ABHIMANYU BEHERA	JYOTIRMAYA SAHOO	KHURDA SADAR /42 /2024	

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		VS	VS	()	
		STATE OF ODISHA		//	
126	D-CRLMC/39248/2025	GOLAK JENA	JYOTIRMAYA SAHOO	KABISURYANAGAR /37 /2012	
		VS	VS	()	
		STATE OF ODISHA		//	
127	D-CRLMC/39254/2025	GANESH KUMBHAR	JAYADEBA BEHERA	BELPARA /291 /2025	AOD20240000366C202500032
		VS	VS	()	
		STATE OF ODISHA		//	
128	D-CRLMC/39261/2025	GYANA RANJAN PARIDA	BISWABHUSAN DAS	AUL /175 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
129	D-CRLMC/39265/2025	RANJAN KUMAR SENAPATI	BISWABHUSAN DAS	AUL /176 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
130	D-CRLMC/39268/2025	RAJESH KUMAR DAS @ DASH	AMULYA RATNA PANDA	CHANDAKA P.S. /64 /2016	
		VS	VS	()	
		STATE OF ODISHA		//	
131	D-CRLMC/39269/2025	SANJAY XALXO	TANMAY MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
132	D-CRLMC/39271/2025	NEELES BINA SOKEY	TANMAY MISHRA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
133	D-CRLMC/39273/2025	M/S. WELLSHOWN RETAIL LLP	CHINMAYA MISHRA	CAPITAL P.S. /687 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
134	D-CRLMC/39275/2025	SURESH KUMAR MOHAPATRA @ SURIA	AMIT BISWAL	SPL.TASK FORCE /13 /2023	
		VS	VS	()	
		STATE OF ODISHA		//	
135	D-CRLMP/39133/2025	HEMANTA KUMAR PRADHAN	RAJAT KUMAR PANDA	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
136	D-CRLMP/39166/2025	PANCHALI MALIK	TUSHAR KANTA NAYAK	/ /0	
		VS	VS	()	

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137	D-CRLMP/39185/2025	STATE OF ODISHA SIDHANTA KUMAR SAHU VS PRABHATI PRADHAN @ SAHU	AMITAV TRIPATHY VS	// /0 ()	
138	D-CRLMP/39252/2025	ANANDA MALIK VS STATE OF ODISHA	DILLIP KUMAR RAY VS	// /0 ()	
139	D-CRLREV/39117/2025	LATIKA NAYAK VS STATE OF ODISHA	LINGARAJ SARANGI VS	// CUTTACK VIGILANCE /50 /2016 ()	
140	D-CRLREV/39125/2025	MANOJ KUMAR SAMAL VS MAMATA SAMAL	ARIJEET MISHRA VS	// /0 ()	
141	D-CRLREV/39141/2025 CRLREV/1078/2025	SUJAN BEPARI VS STATE OF ODISHA	SURYAKANTA DWIBEDI VS	// MALKANGIRI /248 /2025 SPECIAL JUDGE,MALKANGIRI(Malkangiri) Spl/0000074/2025	
142	D-CRLREV/39151/2025	SATYANANDA SAHOO VS STATE OF ODISHA	RAKESH BEHERA VS	// BHUBAN /80 /2023 ()	
143	D-CRLREV/39234/2025	LIPUN KUMAR SASMAL VS STATE OF ODISHA	ARUN KUMAR DAS-1 VS	// DHENKANAL SADAR /350 /2025 ()	
144	D-CRLREV/39242/2025	CHANDAN NAIK VS STATE OF ODISHA	PRADIPTA BEURA VS	// /0 ()	AOD20220004020C202500081
145	D-CRLREV/39245/2025	SOUMITRA NAYAK VS DEBI PRASAD MOHANTY	RAJESWAR HOTA VS	// /0 ()	
146	D-CRLREV/39251/2025	BISHNUPADA SAMAL VS NILIMA SAMAL	JITENDRA KUMAR MISHRA 2 VS	// /0 ()	
147	D-CRLREV/39274/2025	KABITA SAHU VS STATE OF ODISHA	Mallick bebrat smrutiranjana VS	// /0 ()	AOD20220004450C202500046

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148	D-FAO/52660/2025	SHILA DEVI VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
149	D-FAO/52661/2025	SABITA MAHATO VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
150	D-FAO/52668/2025	DIPTIMAYEE PADHIARY VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
151	D-FAO/52670/2025	UMA DEVI VS UNION OF INDIA	DEBASISH PATNAIK VS	// 0 //	
152	D-FAO/52749/2025	RAGHUNATH SAHU VS STATE OF ODISHA	DURGESH NARAYAN RATH VS	// 0 //	
153	D-FAO/52796/2025	SUNAKAR DAS VS STATE OF ODISHA	KUNAL KUMAR SWAIN VS	// 0 //	
154	D-GUAP/52567/2025	BISWAJIT CHOUDHURY VS PRASANJIT CHOUDHURY	ARIJEET MISHRA VS	// 0 //	
155	D-MACA/52577/2025	NATIONAL INSURANCE COMPANY LTD. VS RAM PRABESH SINGH YADAV	JYOTI RANJAN DEO VS	// 0 //	AOR20220001593C202500062
156	D-MACA/52608/2025	THE DIVISIONAL MANAGER, THE NATIONAL INSURANCE CO. LTD., BBSRA VS SANJAY KUMAR PRADHAN	ANNE CASIMIRO VS	// 0 //	
157	D-MACA/52622/2025	M/S. NATIONAL INSURANCE CO. LTD.,CUTTACK VS SANJUKTA SINGH	ADAM ALI KHAN VS	// 0 //	
158	D-MACA/52628/2025	NATIONAL INSURANCE CO. LTD.,KHURDA VS AUNLA NANAKA	ADAM ALI KHAN VS	// 0 //	
159	D-MACA/52639/2025	VARUNA ROAD LINES PVT. LTD.	SURYAKANTA DWIBEDI	//	

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		VS	VS	0	
160	D-MACA/52674/2025	NIRANJAN DAS SUBHASINI BARIK	DEBASISH PATNAIK	//	
		VS	VS	0	
161	D-MACA/52679/2025	MINATI BEHERA DAKSHYAPANI MAHAPATRA	DEBASISH PATNAIK	//	
		VS	VS	0	
162	D-MACA/52682/2025	DILIP KUMAR KAR JANAKILATA KAR	DEBASISH PATNAIK	//	
		VS	VS	0	
163	D-MACA/52709/2025	BIKASH KUMAR RAM CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD.	SODINATH ROY	//	
		VS	VS	0	
164	D-MACA/52741/2025	R.RAMAHARI BEHERA RINA SETHI	DEEPALI MAHAPATRA	//	
		VS	VS	0	
165	D-MACA/52817/2025	R.M., TATA AIG GENERAL INSURANCE CO. LTD.,KHURDA PAULINA MINZ	ARPIT SARANGI	//	
		VS	VS	0	
166	D-MACA/52827/2025	SANJAY KUMAR GUPTA PAULINA MINZ	ARPIT SARANGI	//	
		VS	VS	0	
167	D-OTAPL/52695/2025	SANJAY KUMAR GUPTA THE COMMISSIONER OF CGST AND CENTRAL EXCISES, BOKSAR, COMMISSIONERATE	SRINIBHABANANDA MOHANTY	//	AOR20220001524C202500004
		VS	VS	0	
168	D-RPFAM/52630/2025	CHARIOT CEMENT LIMITED JAGA JYOTI MAHANTA	PARTHA SARATHI DAS	//	AOD20240000364C202500226
		VS	VS	0	
169	D-RPFAM/52653/2025	MANDAKINI MAHANTA RAKESH KUMAR DASH	PRAFULLA KUMAR NAYAK	//	AOD20250001069C202500009
		VS	VS	0	
170	D-RSA/52563/2025	KUMKUM SARANGI SIDHARTHA KUMAR PRADHAN	KABIRAJ PRADHAN	//	
		VS	VS	0	

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171	D-RSA/52572/2025	SHYAM BISWAL (DEAD) HEMALATA SWAIN @ PUHAN VS ARNAPURNA PUHAN @ NAYAK	PRAMOD KUMAR ROUT VS	// // ()	
172	D-RVWPET/52775/2025	HARAPRASANNA TRIPATHY VS STATE OF ODISHA	Harapasanna Tripathy VS	// // ()	LOR20220000270C202500002
173	D-RVWPET/52846/2025	MANOJ KUMAR PRADHAN VS STATE OF ODISHA	Avijit Patnaik VS	// // ()	AOD20240000363C202500056
174	D-TRP(C)/52627/2025	SHRANDHANJALI SAHU @ SRADHANJALI SAHU VS DIBYA RANJAN BEHERA	SOUBHAGYA KUMAR DASH VS	// // ()	AOR20220001631C202500366
175	D-TRP(C)/52848/2025	SONALI BEHERA VS SUDHIR KUMAR PRADHAN	SANTOSH KUMAR SAMANTARAY VS	// // ()	
176	D-WA/52539/2025	STATE OF ODISHA VS SUMANTA KUMAR PRADHAN	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202500490
177	D-WA/52540/2025	STATE OF ODISHA VS JAGANNATH MALLICK	AISHWARYA DASH,A.S.C VS	// // ()	LOD20240000200C202500502
178	D-WA/52568/2025	REETA JAIN VS LIFE INSURANCE CORPORATION OF INDIA	BALARAM NAYAK VS	// // ()	
179	D-WA/52583/2025	STATE OF ODISHA VS SANTILATA NATH	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000194C202500499
180	D-WA/52616/2025	STATE OF ODISHA VS DR. PUSPALATA SAHU	SURYA NARAYAN PATNAIK,A.G.A VS	// // ()	LOD20240000172C202500491
181	D-WA/52618/2025	STATE OF ODISHA VS KANHU CHARAN MOHANTA	SASWAT DAS,A.G.A VS	// // ()	LOD20240000194C202500500

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182	D-WA/52620/2025	STATE OF ODISHA VS KUNI PATEL	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202500504
183	D-WA/52621/2025	STATE OF ODISHA VS HAJARI MUDULI	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000172C202500493
184	D-WA/52623/2025	STATE OF ODISHA VS MAGUNI NAYAK	ARABINDA TRIPATHY,A.G.A VS	// 0 //	LOD20240000172C202500492
185	D-WA/52624/2025	STATE OF ODISHA VS KEDARNATH PRADHANI	MANASH RANJAN MOHANTY,A.G.A VS	// 0 //	LOD20240000194C202500501
186	D-WA/52625/2025	STATE OF ODISHA VS PRADEEP CHANDRA PRADHAN	AISHWARYA DASH,A.S.C VS	// 0 //	LOD20240000200C202500503
187	D-WA/52631/2025	STATE OF ODISHA VS PRAFULLA KUMAR PANDA	SASWAT DAS,A.G.A VS	// 0 //	LOD20240000194C202500502
188	D-WA/52635/2025	STATE OF ODISHA VS RAMA CHANDRA DASH	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202500505
189	D-WA/52651/2025	STATE OF ODISHA VS YUDHISTIRA MOHANTA	SAROJ KUMAR JEE,A.G.A VS	// 0 //	LOD20240000200C202500506
190	D-WA/52706/2025	RAJENDRA KUMAR SAHOO VS STATE OF ODISHA	BIRAJA PRASANNA DAS VS	// 0 //	
191	D-WA/52753/2025	CHINTAMANI MEKAP VS STATE OF ODISHA	SOUMYA RANJAN MOHANTY VS	// 0 //	
192	D-WA/52785/2025	COMMISSIONER CUM SECRETARY OF SCHOOL AND VS SANTOSH KUMAR PATRA	STATE DEPT VS	// 0 //	LOD20240000194C202500503
193	D-WA/52786/2025	SECRETARY OF REVENUE DEPT	GOVT OF ODISHA	//	LOD20240000172C202500494

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		VS	VS	0	
		BIKRAM DALAI		//	
194	D-WA/52821/2025	SARASWATI MALLICK	GAJENDRANATH ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
195	D-WP(C)/52535/2025	MAGNUM ESTATES LIMITD, BBSR	AVIJIT PATNAIK	//	
	WP(C)/36139/2025	VS	VS	0	
		ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATE AFFAIRS, CUTTACK		//	
196	D-WP(C)/52536/2025	MAGNUM ESTATES LTD.,BHUBANESWAR	AVIJIT PATNAIK	//	
	WP(C)/36138/2025	VS	VS	0	
		ROC CUM OFFICIAL LIQUIDATOR, MINISTRY OF CORPORATE AFFAIRS, CUTTACK		//	
197	D-WP(C)/52537/2025	GOLAPI NAYAK	AVIJIT PATNAIK	//	
		VS	VS	0	
		STATE OF ODISHA		//	
198	D-WP(C)/52541/2025	MAGNUM ESTATES LTD, BBSR	AVIJIT PATNAIK	//	
	WP(C)/36135/2025	VS	VS	0	
		ROC CUM OFFICIAL LIQUIDATOR, CUTTACK		//	
199	D-WP(C)/52542/2025	MALAYA KUMAR SWAIN	BIRAJA PRASANNA DAS	//	
	WP(C)/36125/2025	VS	VS	0	
		STATE OF ODISHA		//	
200	D-WP(C)/52543/2025	GAGAN BIHARI NATH	KHIROD CHANDRA MAJHI	//	
	WP(C)/36114/2025	VS	VS	0	
		R.T.O.KHURDA		//	
201	D-WP(C)/52544/2025	NIRANJAN PANDA	KSHIROD KUMAR ROUT	//	
		VS	VS	0	
		STATE OF ODISHA		//	
202	D-WP(C)/52545/2025	PUJARANI DAS	BIKASH KUMAR ROURAY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
203	D-WP(C)/52546/2025	M/S VAISHNO MOTORS, BBSR	SIDHARTHA DAS	//	
		VS	VS	0	
		REGISTRATION AUTHORITY, RTO, BBSR		//	
204	D-WP(C)/52547/2025	P.KEDARNATH PATRO @ PATRA	MAHES DAS	//	
	WP(C)/36159/2025	VS	VS	0	

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205	D-WP(C)/52548/2025	STATE OF ODISHA JYOTIRMAYEE NAIK VS	ASHIS KUMAR MISHRA VS	// // ()	
206	D-WP(C)/52549/2025	STATE OF ODISHA PRADIP KUMAR MANGARAJ VS	SUSANTA KUMAR MISHRA VS	// // ()	
207	D-WP(C)/52550/2025	STATE OF ODISHA BISWANATHMISHRA VS	KUNAL KUMAR SWAIN VS	// // ()	
208	D-WP(C)/52551/2025	STATE OF ODISHA BISWANATH SAHU VS	KUNAL KUMAR SWAIN VS	// // ()	
209	D-WP(C)/52552/2025	STATE OF ODISHA JALANDHARA PUTEI VS	KUNAL KUMAR SWAIN VS	// // ()	
210	D-WP(C)/52553/2025	STATE OF ODISHA KAILASH BEHERA VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500214
211	D-WP(C)/52554/2025	STATE OF ODISHA SABITA SAHU VS	RANJAN KUMAR ROUT VS	// // ()	AOR20230000872C202500114
212	D-WP(C)/52555/2025	BRANCH MANAGER, AXIX BANK KORAPUT BRANCH SANJIB KUMAR DASH VS	KUNAL KUMAR SWAIN VS	// // ()	
213	D-WP(C)/52556/2025	STATE OF ODISHA PINKI PATEL VS	PRASANTA KUMAR MOHANTY (2) VS	// // ()	AOD20220001936C202500085
214	D-WP(C)/52557/2025	STATE OF ODISHA TRILOCHAN DASH VS	SWAPNIL ROY VS	// // ()	AOR20220001600C202500212
215	D-WP(C)/52558/2025	STATE OF ODISHA PRASANNA KUMAR BISWAL @ PRASANNA KU. BISWAL VS	ABESWAR SAHOO VS	// // ()	AOD20220004505C202500153
		STATE OF ODISHA		//	

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216	D-WP(C)/52559/2025	BABULA SAMAL VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOD20240000333C202500105
217	D-WP(C)/52560/2025	ARTTATRANA BEHERA VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOD20240000333C202500106
218	D-WP(C)/52561/2025	ARJUN BANCHOR VS STATE OF ODISHA	PRASHANTA KUMAR NAYAK VS STATE OF ODISHA	// 0 //	AOD20240000333C202500104
219	D-WP(C)/52562/2025	SANJUKTA MOHANTY VS STATE OF ODISHA	KAMALAKANTA NAYAK VS STATE OF ODISHA	// 0 //	
220	D-WP(C)/52564/2025	PRAKASH CHANDRA MALLICK VS STATE OF ODISHA	TEJASMITA MOHAPATRA VS STATE OF ODISHA	// 0 //	
221	D-WP(C)/52565/2025	RASHMIMAYEE MOHAPATRA VS STATE OF ORISSA	AMITAV TRIPATHY VS STATE OF ORISSA	// 0 //	
222	D-WP(C)/52566/2025	DASARATHI MOHARANA VS STATE OF ODISHA	GOPINATH MISHRA VS STATE OF ODISHA	// 0 //	
223	D-WP(C)/52569/2025	CHITTARANJAN DALABEHERA VS STATE OF ODISHA	KARUNAKAR GAYA VS STATE OF ODISHA	// 0 //	
224	D-WP(C)/52570/2025	DR.SURYAPRAKASH SIBANARAYAN CHOUDHURY VS THE INSURANCE OMBUDSMAN, BBSR	LALIT NARAYAN PATTANAYAK VS THE INSURANCE OMBUDSMAN, BBSR	// 0 //	
225	D-WP(C)/52571/2025	ASHOK KUMAR SWAIN VS STATE OF ODISHA	AKSHAYA KUMAR PANDEY VS STATE OF ODISHA	// 0 //	
226	D-WP(C)/52573/2025	DIPTI BISWAL VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS STATE OF ODISHA	// 0 //	
227	D-WP(C)/52574/2025	PRIYAM PRATHAM SABAT	ARNAV BEHERA	//	

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		VS	VS	()	
		UNION BANK OF INDIA		//	
228	D-WP(C)/52575/2025	DIPTI BISWAL	TUSAR KUMAR MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
229	D-WP(C)/52576/2025	SARITA BARIK	SATYAJIT BEHERA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
230	D-WP(C)/52578/2025	SARANGADHAR JENA	GOPINATH PANDA	//	AOR20250000149C202500035
		VS	VS	()	
		STATE OF ODISHA		//	
231	D-WP(C)/52579/2025	NIRAKARA MAJHI	SIDHESWAR MALLIK	//	AOD20250001275C202500006
		VS	VS	()	
		STATE OF ODISHA		//	
232	D-WP(C)/52580/2025	ARUN KUMAR SAHOO	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
233	D-WP(C)/52582/2025	BISHNU PRIYA SAHOO	SUBASH CHANDRA PUSPALAKA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
234	D-WP(C)/52584/2025	ASHOK KUMAR NAYAK	KRISHNA CHANDRA SAHU	//	
	WP(C)/36165/2025	VS	VS	()	
		STATE OF ODISHA		//	
235	D-WP(C)/52585/2025	MANJU BALA MALLIK @ JENA	SIDDHARTH PRASAD MISHRA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
236	D-WP(C)/52587/2025	SACHIDANANDA MISHRA	TRILOCHAN NANDA	//	
		VS	VS	()	
		STATE OF ODISHA		//	
237	D-WP(C)/52589/2025	NIHARIKA MISHRA	NIHAL RATH	//	
		VS	VS	()	
		STATE OF ODISHA		//	
238	D-WP(C)/52590/2025	SUBHRANSU MISHRA	SARADA DASH	//	
		VS	VS	()	

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239	D-WP(C)/52591/2025	STATE OF ODISHA AKASH SHARMA VS UNION OF INDIA	VS	// // 0 //	
240	D-WP(C)/52592/2025 WP(C)/36182/2025	RAMESH KUMAR PATEL VS STATE OF ODISHA	DHIRENDRA KUMAR MOHAPATRA VS	// 0 //	
241	D-WP(C)/52593/2025 WP(C)/36150/2025	RAMA NARAYAN MOHANTY VS STATE OF ODISHA	RUDRA NARAYAN PARIJA VS	// 0 //	
242	D-WP(C)/52594/2025	STATE OF ODISHA TINKI SATNAMI VS STATE OF ODISHA	SUBHANKAR ROUT VS	// 0 //	
243	D-WP(C)/52595/2025	A.KAJAL PATRO VS STATE OF ODISHA	ARUN KUMAR PATRA VS	// 0 //	
244	D-WP(C)/52596/2025	BIJAY @ KHOKAN SARKAR VS STATE OF ODISHA	RANJIT MOHANTY VS	// 0 //	
245	D-WP(C)/52597/2025	BINAYAK PRASAD MOHANTY VS GOVT.OF ODISHA	VS	// 0 //	
246	D-WP(C)/52598/2025	SACHIDANANDA JENA VS STATE OF ODISHA	TUSAR KUMAR MISHRA VS	// 0 //	
247	D-WP(C)/52599/2025	BULU BEHERA VS STATE OF ODISHA	SANJIB KUMAR BHANJADEO VS	// 0 //	
248	D-WP(C)/52600/2025	DR.SUBRATKUMAR SATAPATHY @ DR.SUBRAT KUMAR SATAPATHY VS STATE OF ODISHA	DR.SUBRAT KUMAR SATAPATHY VS	// 0 //	
249	D-WP(C)/52601/2025	NIRANJAN DAS VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
250	D-WP(C)/52603/2025	JAANENDRA SAMANTRAI VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
251	D-WP(C)/52604/2025	BIKRAM SAHOO VS STATE OF ODISHA	CHITTA RANJAN PATTNAIK VS	// 0 //	
252	D-WP(C)/52605/2025	DR.NIRLIPATA DASH VS STATE OF ODISHA	AVIJIT MISHRA VS	// 0 //	
253	D-WP(C)/52607/2025	DILLIP KUMAR SWAIN VS STATE OF ODISHA	SITIKANT MISHRA VS	// 0 //	
254	D-WP(C)/52609/2025	DILLIP MOHANTY VS SATYABHAMA @ ALOKSIKHA SAHOO	BISWARANJAN DALAI VS	// 0 //	AOR20220003722C202500264
255	D-WP(C)/52610/2025	RASHIMI REKHA MOHANTY VS STATE OF ODISHA	KISHORE KUMAR MISHRA VS	// 0 //	AOD20250000498C202500056
256	D-WP(C)/52611/2025	M/S RAM CHANDRA CHAUHAN VS THE COMMISSIONER (APPEAL) GST, CX AND CUSTOMS	BIJAY PANDA VS	// 0 //	AOD20220004095C202500041
257	D-WP(C)/52612/2025	DR.BIJAY KUMAR DAS VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
258	D-WP(C)/52613/2025 WP(C)/36175/2025	GURU GOBINDA PALA VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// 0 //	
259	D-WP(C)/52614/2025	DR.RANJAN KUMAR MOHANTY VS STATE OF ODISHA	SUBHADUTTA ROUSTRAY VS	// 0 //	
260	D-WP(C)/52615/2025	DEBASIS PATI VS PURNALAXMI PANDA	ADITYA NARAYAN DASH VS	// 0 //	
261	D-WP(C)/52617/2025	SUMIT DASH	SUBHADUTTA ROUSTRAY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
262	D-WP(C)/52619/2025	PRIYARANJAN DAS	SUBRAT KUMAR SAHU	//	
		VS	VS	0	
		PRINCIPAL COMMISSIONER, GST AND CENTRAL EXCISE, BBSR		//	
263	D-WP(C)/52626/2025	NIRANJAN NAYAK	PRAVASH CHANDRA JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
264	D-WP(C)/52629/2025	NISHI ROUT	KRISHNA CHANDRA SAHU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
265	D-WP(C)/52632/2025	BHUBANESWAR NAYAK @ NAIK	SUSHANTA KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
266	D-WP(C)/52633/2025	ARUN KUMAR NAIK	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
267	D-WP(C)/52634/2025	REETANJALI SAHOO	BIVUDATTA CHALAN	//	
		VS	VS	0	
		STATE OF ODISHA		//	
268	D-WP(C)/52637/2025	SARATA CHANDRA JOSHI	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
269	D-WP(C)/52638/2025	SAROJINI KISAN	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
270	D-WP(C)/52640/2025	MEENA BEHERA	SAROJA KANTA SAMAL	//	
		VS	VS	0	
		STATE OF ODISHA		//	
271	D-WP(C)/52641/2025	RAMA CHANDRA NAHAK	SANGRAM JENA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
272	D-WP(C)/52642/2025	KRISHNAPRIYA PATEL	PRASANTA KUMAR MOHANTY (2)	//	AOD20220001936C202500088
		VS	VS	0	

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273	D-WP(C)/52643/2025	STATE OF ODISHA JAYASHREE NAIK VS	SAROJA KANTA SAMAL VS	// // 0	
274	D-WP(C)/52644/2025	STATE OF ODISHA AMBIKA PRASAD SAMANTARAY VS	SANGRAM JENA VS	// // 0	
275	D-WP(C)/52645/2025	STATE OF ODISHA MADHUSUDAN MALLICK VS	SATRUGHNA DASH (A) VS	// // 0	AOR20220001212C202500041
276	D-WP(C)/52646/2025	STATE OF ODISHA MADAN MOHAN PRADHAN VS	SAROJA KANTA SAMAL VS	// // 0	
277	D-WP(C)/52647/2025	STATE OF ODISHA HDB FINANCIAL SERVICES LTD, BBSR VS	MANAS RANJAN KHATUA VS	// // 0	
278	D-WP(C)/52649/2025	STATE OF ODISHA DUSHADHAR PRAGANIA VS	SAROJA KANTA SAMAL VS	// // 0	
279	D-WP(C)/52650/2025	STATE OF ODISHA HDB FINANCIAL SERVICES LTD, BBSR VS	MANAS RANJAN KHATUA VS	// // 0	
280	D-WP(C)/52654/2025	STATE OF ODISHA DR. PRATAPRUDRA SAHU VS	BISWABIHARI MOHANTY VS	// // 0	
281	D-WP(C)/52656/2025	STATE OF ODISHA SRIYA SWATI SUCHARITA SWAIN VS	VS	// // 0	
282	D-WP(C)/52657/2025	STATE OF ODISHA M/S.ASSTABHUJA ENGG. AND CONSTRUCTIONS,ANGUL VS	SUDHARTH SHANKAR PADHY VS	// // 0	
283	D-WP(C)/52658/2025	THE COMMISSIONER, COMMERCIAL TAX AND GST, ODISHA PRASANTA KUMAR SAMANTARAY VS	BHABANI SANKAR DAS VS	// // 0	
		TAHASILDAR, ERSAMA, JAGATSINGHPUR		//	

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284	D-WP(C)/52659/2025	SANTOSH KUMAR PRADHAN VS STATE OF ODISHA	SANGRAM JENA VS	// 0 //	
285	D-WP(C)/52662/2025	CHANDAN NAYAK VS STATE OF ODISHA	RAKESH KUMAR ROUSTRAY VS	// 0 //	
286	D-WP(C)/52663/2025	GOBINDA CHANDRA BAGH@BAGHA VS STATE OF ODISHA	KOUSIK ANANDA GURU VS	// 0 //	
287	D-WP(C)/52664/2025	ASIT SAMANTARAY VS TAHASILDAR, KUJANG, JAGATSINGHPUR	BHABANI SANKAR DAS VS	// 0 //	
288	D-WP(C)/52666/2025	NIRANJAN SAHOO VS STATE BANK OF INDIA, SAMBALPUR	MANMEET SINGH ARORA VS	// 0 //	
289	D-WP(C)/52667/2025	BISWARANJAN KHATUA VS STATE OF ODISHA	JAJATI KESHARI KHUNTIA VS	// 0 //	
290	D-WP(C)/52669/2025	GITANJALI JENA VS STATE OF ODISHA	SHASHANKA SHEKHAR PATRA VS	// 0 //	
291	D-WP(C)/52671/2025	LAXMI NARAYAN PADHY VS STATE OF ODISHA	ASHOK KUMAR PANIGRAHI VS	// 0 //	
292	D-WP(C)/52672/2025	SURESH CHANDRA PATTANAYAK VS STATE OF ODISHA	SAROJA KANTA SAMAL VS	// 0 //	
293	D-WP(C)/52673/2025	MANAS BEHERA VS STATE OF ODISHA	ADHIRAJ MOHANTY VS	// 0 //	AOD2024000078C202500010
294	D-WP(C)/52675/2025	BHARATI JENA VS STATE OF ORISSA	SUKANTA KUMAR MISHRA VS	// 0 //	
295	D-WP(C)/52677/2025	JEETENDRA KUMAR NAYAK	ASHOK KUMAR PANIGRAHI	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
296	D-WP(C)/52678/2025	RINKI DAS @ DHIR	DEBAKANTA MOHANTY	//	
	WP(C)/36209/2025	VS	VS	0	
		STATE OF ODISHA		//	
297	D-WP(C)/52681/2025	PRADIP KUMAR PANIGRAHI	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ORISSA		//	
298	D-WP(C)/52683/2025	RINKI DAS @ DHIR	DEBAKANTA MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
299	D-WP(C)/52684/2025	SATYA RANJAN PRADHAN	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
300	D-WP(C)/52685/2025	SAIBANDAN BISWAL	SHASHANKA SHEKHAR PATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
301	D-WP(C)/52686/2025	PRASANTA KUMAR BEHERA	PRAFULLA KUMAR MOHAPATRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
302	D-WP(C)/52687/2025	APARNA DEY	SUDHANSHU SEKHAR PRATAP	//	
		VS	VS	0	
		STATE OF ODISHA		//	
303	D-WP(C)/52688/2025	KANISKA MOHAPATRA	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
304	D-WP(C)/52689/2025	HEMALATA SINGH	GAGAN BIHARI SINGH	//	
		VS	VS	0	
		STATE OF ODISHA		//	
305	D-WP(C)/52690/2025	ASHUTOSH DAS	ASHOK KUMAR PANIGRAHI	//	
		VS	VS	0	
		STATE OF ODISHA		//	
306	D-WP(C)/52692/2025	M/S.SANOFI INDIA LTD, MUMBAI	ANKITA MUKERJI	//	
		VS	VS	0	

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307	D-WP(C)/52694/2025	PRESIDING OFFICER, LABOUR COURT, BBSR DANDASI PADHI VS STATE OF ODISHA	SATYAJIT BEHERA VS	// // 0 //	
308	D-WP(C)/52696/2025	RAJIB PRADHAN VS STATE OF ODISHA	ADISHA MOHANTY VS	// 0 //	
309	D-WP(C)/52697/2025	BISWANATH MAHAKUD VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //	
310	D-WP(C)/52699/2025	PRAVASINI PATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //	
311	D-WP(C)/52700/2025	ASHIS PANDA VS STATE OF ODISHA	SARASWATI SENAPATI VS	// 0 //	
312	D-WP(C)/52701/2025	RADHARANI PATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //	
313	D-WP(C)/52702/2025	CHINU BEHERA VS STATE OF ODISHA	SMITA RANJAN PATNAIK VS	// 0 //	
314	D-WP(C)/52704/2025	PRADEEP KUMAR PATRA VS STATE OF ODISHA	SUSHANTA KUMAR PRADHAN VS	// 0 //	
315	D-WP(C)/52705/2025	PRATAP KUMAR PATTANAYAK VS STATE OF ODISHA	PRAYAS MOHANTY VS	// 0 //	
316	D-WP(C)/52707/2025	BIPIN BIHARI DAS VS STATE OF ODISHA	JYOTSNA RANI TRIPATHY VS	// 0 //	
317	D-WP(C)/52710/2025	GOBARDHAN NAYAK VS NAKAPHODI NAYAK	GOBARDHAN NAYAK VS	// 0 //	

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318	D-WP(C)/52711/2025 WP(C)/36190/2025	DHANANJAYA SAHOO VS STATE OF ODISHA.	AMIYA KUMAR CHHATOI VS	// 0 //	
319	D-WP(C)/52712/2025	RANJIT JENA VS STATE OF ODISHA	PRASANTA KUMAR SATAPATHY VS	// 0 //	
320	D-WP(C)/52713/2025	AKASH AGRAWAL VS PUNJAB NATIONAL BANK, CIRCLE SASTRA	ADISHA MOHANTY VS	// 0 //	
321	D-WP(C)/52715/2025	BIJAYALAXMI PATTNAIK VS STATE OF ODISHA	JITENDRA KUMAR MISHRA (2) VS	// 0 //	
322	D-WP(C)/52716/2025 WP(C)/36187/2025	RANJIT KUMAR DASH VS STATE OF ODISHA	AMIYA KUMAR CHHATOI VS	// 0 //	
323	D-WP(C)/52717/2025	MONALISA RANA VS STATE OF ODISHA	SARAT CHANDRA MEKAP VS	// 0 //	
324	D-WP(C)/52718/2025	SARAT KUMAR BARAL VS STATE OF ODISHA	DILLIP KUMAR MOHAPATRA VS	// 0 //	
325	D-WP(C)/52719/2025	DILIP KUMAR DAS VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
326	D-WP(C)/52720/2025	HARISCHANDRA BHARATI VS STATE OF ODISHA	ACHYUTANANDA PATTANAIK VS	// 0 //	
327	D-WP(C)/52721/2025	JYOSTNA RANI DALEI VS THE BRANCH MANAGER, AXIS BANK, MAHANANDI VIHAR BRANCH, CUTTACKI	JATA DHARI BARIK VS	// 0 //	
328	D-WP(C)/52722/2025	JAPA GRAM PANCHAYAT, BARTOL, JAGATSINGHPUR VS STATE OF ODISHA	SUKANTA KUMAR NAYAK (2) VS	// 0 //	
329	D-WP(C)/52723/2025	HARABANSH SINGH	BISWARANJAN MAHARATHA	//	

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		VS	VS	()	
		STATE OF ODISHA		//	
330	D-WP(C)/52724/2025	GOBARDHAN NAYAK	GOBARDHAN NAYAK	//	
		VS	VS	()	
		SURENDRANATH NAYAK		//	
331	D-WP(C)/52725/2025	MD. KHALILUR RAHEMAN	SANGRAM KESHARI MISHRA	//	AOR20220001606C202500004
		VS	VS	()	
		STATE OF ODISHA		//	
332	D-WP(C)/52726/2025	ABHAYA KUMAR SAHOO	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
333	D-WP(C)/52727/2025	KOKILA JENA	PRASHANTA KUMAR NAYAK	//	AOD20240000333C202500107
		VS	VS	()	
		STATE OF ODISHA		//	
334	D-WP(C)/52728/2025	MANDAKINI CHOUDHURY	SUMAN MITRA	//	AOD20240000333C202500108
		VS	VS	()	
		STATE OF ODISHA		//	
335	D-WP(C)/52729/2025	BASANTI MOHANTY	SUMAN MITRA	//	AOD20240000333C202500109
		VS	VS	()	
		STATE OF ODISHA		//	
336	D-WP(C)/52730/2025	DHRUBA CHARAN GARNAYAK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
337	D-WP(C)/52731/2025	NABINADHAR PALEI	GHANASHYAM NAMTOAR	//	
		VS	VS	()	
		UNION OF INDIA		//	
338	D-WP(C)/52732/2025	CHAMPESWAR SAHU	SUMAN MITRA	//	AOD20240000333C202500111
		VS	VS	()	
		STATE OF ODISHA		//	
339	D-WP(C)/52733/2025	JUDHISTIR GARNAIK	KUNAL KUMAR SWAIN	//	
		VS	VS	()	
		STATE OF ODISHA		//	
340	D-WP(C)/52734/2025	RAJENDRA PRASAD PANDA	T.NARAYAN MURTY	//	
		VS	VS	()	

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341	D-WP(C)/52735/2025	STATE OF ODISHA SHIBA SHANKAR NAYAK VS	SARBESWAR SAHOO VS	// // ()	AOD20220004505C202500155
342	D-WP(C)/52736/2025	CHAIRMAN CUM MANAGING DIRECTOR STATE ROAD TRANSPORT CORPORATION DASARATH MEHER VS	PRASANTA KUMAR SATAPATHY VS	// // ()	
343	D-WP(C)/52737/2025	ADDL. COMNR SETTLEMENT AND CONSOLIDATION, SAMBALPUR- II KESHAB CHANDRA BHUYAN VS	Ajit Kumar Sahoo VS	// // ()	AOR20220001563C202500080
344	D-WP(C)/52738/2025	STATE OF ODISHA RAMESH CHANDRA JENA VS	KUNAL KUMAR SWAIN VS	// // ()	
345	D-WP(C)/52739/2025	STATE OF ODISHA UPENDRA BEHERA VS	PRAVAT RANJAN SUTAR VS	// // ()	
346	D-WP(C)/52740/2025	STATE OF ODISHA NINI SAHU VS	SUMAN MITRA VS	// // ()	AOD20240000333C202500110
347	D-WP(C)/52742/2025	STATE OF ODISHA KRISHNA CHANDRA JENA VS	KUNAL KUMAR SWAIN VS	// // ()	
348	D-WP(C)/52743/2025	STATE OF ODISHA LEELIMA PATEL VS	KUNAL KUMAR SWAIN VS	// // ()	
349	D-WP(C)/52744/2025	STATE OF ODISHA RAMA CHANDRA MAHUNTA VS	RABI NARAYAN PANDA VS	// // ()	
350	D-WP(C)/52745/2025	STATE OF ODISHA SAMAR BILAS PADHI VS	GYANA RANJAN SETHI VS	// // ()	
351	D-WP(C)/52746/2025	STATE OF ODISHA KULAMANI SAHOO VS STATE OF ODISHA	JYOTI RANJAN KHUNTIA VS	// // () //	

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352	D-WP(C)/52747/2025	PRAFULLA KUMAR SAHU VS STATE OF ODISHA	MAHENDRA KUMAR SAHOO VS	// 0 //	
353	D-WP(C)/52748/2025	KIRTI SUNDAR DAS VS VICE CHANCELLER, OUAT, KHURDA	PRADIPTA KISHORE BHUYAN VS	// 0 //	
354	D-WP(C)/52750/2025	SANTANU KUMAR PANIGRAHI VS CHAIRMAN, INDUSTRIAL PROMOTION AND INVESTMENT CORPORATION OF ODISHA LTD./ (IPICOL), BBSR	NIHAL RATH VS	// 0	
355	D-WP(C)/52751/2025	JAGANNATH ROUT VS STATE OF ODISHA	ASHOK KUMAR SARANGI VS	// 0 //	
356	D-WP(C)/52752/2025	HDB FINANCIAL SERVICE LTD.,BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
357	D-WP(C)/52754/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
358	D-WP(C)/52755/2025	HDB FINANCIAL SERVICES LTD.,BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
359	D-WP(C)/52756/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
360	D-WP(C)/52757/2025	BASANTI KALASI VS BRANCH MANAGER JANA SMALL FINANCE BANK LIMITED, KHURDA	SANDEEP RATH VS	// 0 //	
361	D-WP(C)/52758/2025	HDB FINANCIAL SERVICES LTD., BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
362	D-WP(C)/52759/2025	HDB FINANCIAL SERVICES LTD.,BBSR VS STATE OF ODISHA	MANAS RANJAN KHATUA VS	// 0 //	
363	D-WP(C)/52760/2025	SARAT CHANDRA PRADHAN	RAMDAS ACHARY	//	

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		VS	VS	0	
		STATE OF ODISHA		//	
364	D-WP(C)/52762/2025	HDB FINANCIAL SERVICES LTD., BBSR	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
365	D-WP(C)/52763/2025	HDB FINANCIAL SERVICES LTD.,BBSR	MANAS RANJAN KHATUA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
366	D-WP(C)/52765/2025	PRADEEP KUMAR BEHERA	SRIKANTA MAHUNTA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
367	D-WP(C)/52766/2025	BIMAL PRASAD BEHERA	ANURAG PATI	//	
		VS	VS	0	
		INDIAN OVERSEAS BANK, PURI		//	
368	D-WP(C)/52767/2025	SANTOSH KUMAR BAL	BUDHIRAM DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
369	D-WP(C)/52770/2025	MANORANJAN MOHARANA	KALI PRASAD MOHANTY	//	
		VS	VS	0	
		STATE OF ODISHA		//	
370	D-WP(C)/52772/2025	MD.MAZHAR ALAM	SIDHARTHA DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
371	D-WP(C)/52776/2025	SUMANTA MOHANTY	KOUSIK ANANDA GURU	//	
		VS	VS	0	
		STATE OF ODISHA		//	
372	D-WP(C)/52778/2025	HIMANSU BAGHAR	SARAOJ KUMAR MISHRA	//	
		VS	VS	0	
		STATE OF ODISHA		//	
373	D-WP(C)/52781/2025	MADHUSMITA CHHOTRAY	SOURAV DAS	//	
		VS	VS	0	
		STATE OF ODISHA		//	
374	D-WP(C)/52784/2025	MINAKSHI MISHRA	SARASWATI SENAPATI	//	
		VS	VS	0	

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375	D-WP(C)/52787/2025	STATE OF ODISHA GHANA SHYAM BEHERA VS	PRADIPTA KISHORE BHUYAN VS	// // ()	
376	D-WP(C)/52788/2025	STATE OF ODISHA DR. BIMALENDU MOHANTY VS	AKASH ACHARYA VS	// // ()	
377	D-WP(C)/52790/2025	ICAR - AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA SANJUKTA PANDA VS	BUDHIRAM DAS VS	// // ()	
378	D-WP(C)/52791/2025	STATE OF ODISHA DR. DEBASIS MISHRA VS	AKASH ACHARYA VS	// // ()	
379	D-WP(C)/52792/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA DR. SANGRAM PARAMAGURU VS	AKASH ACHARYA VS	// // ()	
380	D-WP(C)/52793/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA PRAMODA KUMAR MISHRA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
381	D-WP(C)/52794/2025	STATE OF ODISHA SWAPNA RANI JENA VS	SASWATI MOHAPATRA VS	// // ()	
382	D-WP(C)/52797/2025	STATE OF ODISHA DR. DEEPAK KUMAR MOHANTY VS	AKASH ACHARYA VS	// // ()	
383	D-WP(C)/52798/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA JAYANTA KUMAR PANDA VS	PRAFULLA KUMAR MOHAPATRA VS	// // ()	
384	D-WP(C)/52799/2025	STATE OF ODISHA DR. SWAGATIKA SAHU VS	AKASH ACHARYA VS	// // ()	
385	D-WP(C)/52800/2025	ICAR-AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA DR. SWAGATIKA SRICHANDAN VS	AKASH ACHARYA VS	// // ()	
		ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA			

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
386	D-WP(C)/52801/2025	BARADA PRASAD RATH VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
387	D-WP(C)/52802/2025	TARADATT VS STATE OF ODISHA	SOURAV SUMAN BHUYAN VS	// () //	
388	D-WP(C)/52803/2025	DR. SURYA NARAYAN MISHRA VS ICAR - AGRICULTURAL TEHCNOLOGY APPLICATION RESERACH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// () //	
389	D-WP(C)/52804/2025	RANU MANDANGI VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
390	D-WP(C)/52805/2025	DR. SAMIR RANJAN DASH VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// () //	
391	D-WP(C)/52806/2025	DR. AMITABH PANDA VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// () //	
392	D-WP(C)/52807/2025	ANSUMAN NANDA VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
393	D-WP(C)/52808/2025	DR. LAXMIPRIYA PRADHAN VS ICAR- AGRICULTURAL TEHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA	AKASH ACHARYA VS	// () //	
394	D-WP(C)/52809/2025	DR. NARAYAN BAR VS ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA	AKASH ACHARYA VS	// () //	
395	D-WP(C)/52810/2025	M/S.LINCHPIN ENTERPRISES KALINGA CHHAK, CHODWANATHUMSOKA VS DEPUTY DIRECTOR (REVENUE) ESIC, BBSR	AKASH ACHARYA VS	// () //	
396	D-WP(C)/52811/2025	RAMESH CHANDRA SWAIN VS STATE OF ODISHA	PRAFULLA KUMAR MOHAPATRA VS	// () //	
397	D-WP(C)/52812/2025	DR. JIBANJIT SEN	AKASH ACHARYA	//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
398	D-WP(C)/52813/2025	ICAR AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE (ICAR ATARI), KOLKATA DR. SUKANTA KUMAR SAHOO	AKASH ACHARYA	//	
		VS	VS	()	
399	D-WP(C)/52814/2025	ICAR- AGRICULTURAL TEHCNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA NALINI KANTA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
400	D-WP(C)/52815/2025	STATE OF ODISHA B.SIVAYYA	MUHAMMEDYASIL	//	
		VS	VS	()	
401	D-WP(C)/52816/2025	STATE OF ODISHA DR. SANJAY KUMAR MOHANTY	AKASH ACHARYA	//	
		VS	VS	()	
402	D-WP(C)/52819/2025	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA DR. MANASI BHOL	AKASH ACHARYA	//	
		VS	VS	()	
403	D-WP(C)/52820/2025	ICAR- AGRICULTURAL TECHNOLOGY APPLICATION RESEARCH INSTITUTE, KOLKATA SUDHANSU BHUSAN JENA	DR. BINODA KUMAR MISHRA	//	
		VS	VS	()	
404	D-WP(C)/52823/2025	STATE OF ODISHA BANSIDHAR ROUT	CHITTARANJAN PATTNAIK	//	
		VS	VS	()	
405	D-WP(C)/52824/2025	STATE OF ODISHA BHAJAHARI SAHOO	CHITTA RANJAN PATTNAIK	//	
		VS	VS	()	
406	D-WP(C)/52825/2025	STATE OF ODISHA PYARIMOHAN PATNAIK	SOURAV DAS	//	
		VS	VS	()	
407	D-WP(C)/52826/2025	STATE OF ODISHA RAMSINGH YADAV	RAKESH BEHERA	//	
		VS	VS	()	
408	D-WP(C)/52828/2025	STATE OF ODISHA SATYABATI SENDRIA	JAYADEBA BEHERA	//	AOD20240000366C202500031
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
409	D-WP(C)/52829/2025	STATE OF ODISHA SANTOSH KUMAR SETHY VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500314
410	D-WP(C)/52831/2025	STATE OF ODISHA ANIL KUMAR NAYAK VS	SANTOSH KUMAR MAHANTY VS	// // ()	AOD20240000242C202500315
411	D-WP(C)/52832/2025	STATE OF ODISHA RAMESH KUMAR D. VS	RAKESH BEHERA VS	// // ()	
412	D-WP(C)/52833/2025	STATE OF ODISHA DHIRENDRA NAYAK VS	RAKESH BEHERA VS	// // ()	
413	D-WP(C)/52834/2025	STATE OF ODISHA THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD., BIRNATHAPUR VS	ADARSH NATHAPUR VS	// // ()	AOR20230001351C202500022
414	D-WP(C)/52835/2025	THE AUTHORITY UNDER PAYMENT OF WAGES ACT CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA THE BUSINESS HEAD, THE BISRA STONE LIME CO LTD., BIRNATHAPUR VS	ADARSH NATHAPUR VS	// // ()	AOR20230001351C202500021
415	D-WP(C)/52836/2025	THE AUTHORITY UNDER PAYMENT OF WAGES ACT CUM REGIONAL LABOUR COMMISSIONER, CENTRAL, ROURKELA HARERAM SINGH VS	RAKESH BEHERA VS	// // ()	
416	D-WP(C)/52837/2025	STATE OF ODISHA TANULAYA MAJHI VS	SUJAY SHANKER SINGHDEO VS	// // ()	AOD20230000313C202500075
417	D-WP(C)/52838/2025	STATE OF ORISSA ARUNI STONE CRUSHER VS	Kajal Sahoo VS	// // ()	AOR20220001613C202500054
418	D-WP(C)/52840/2025	ASSISTANT COMMISSIONER GST AND CENTRAL EXCISE JAJPUR DIVISION ABHISHEK PATNAIK VS	Soubhagya Swain VS	// // ()	AOR20220001296C202500109
419	D-WP(C)/52841/2025	STATE OF ODISHA TAPAS KUMAR PASAYAT VS	SIDHARTH SHANKAR PADHY VS	// // ()	
		THE ODISHA STATE CO-OPERATIVE MILK PRODUCER, FEDERATION LTD.,BBSR		//	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
420	D-WP(C)/52842/2025	JAYAKRUSHNA BEHERA VS STATE OF ODISHA	Asutosh Rout VS	// () //	AOD20230000737C202500116
421	D-WP(C)/52849/2025	M/S.JAY ROAD WAYS, BBSR VS THE ODISHA CO-OPERATIVE MILK PRODUCERS FEDERATION LTD, BBSR	SIDHARTH SHANKAR PADHY VS	// () //	
422	D-WPCRL/39118/2025	MOUNABATI DAS VS STATE OF ODISHA	DALIRANI BEHURAY VS	//0 () //	
423	D-ABLAPL/39116/2025	KSHETRA MOHAN ROULL VS STATE OF ODISHA	PRAMOD KUMAR JENA VS	BASTA /483 /2025 () //	
424	D-ABLAPL/39120/2025	KISHOR @ KISHORE KUMAR PATEL VS STATE OF ODISHA	JULU KHANSAMA VS	JHARSUGUDA SADAR /576 /2025 () //	
425	D-ABLAPL/39121/2025	SANTOSH KUMAR PARIDA @ BALIA VS STATE OF ODISHA	BIKASH KUMAR KUND VS	AUL /730 /2024 () //	
426	D-ABLAPL/39123/2025	RINTU SAHOO @ PRADEEP KUMAR SAHOO VS STATE OF ODISHA	ARIJEET MISHRA VS	JAJPUR SADAR /393 /2025 () //	
427	D-ABLAPL/39127/2025	DIPAK KUMAR ROUT VS STATE OF ODISHA	AJIT KUMAR PANDA VS	BANKI /489 /2025 () //	
428	D-ABLAPL/39137/2025	ASHISH KUMAR JENA VS STATE OF ODISHA	PRIYABRATA PRIYARANJAN SAHOO VS	SAHID NAGAR P.S. /589 /2025 () //	
429	D-ABLAPL/39138/2025	SATYABADI BISI VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /292 /2025 () //	
430	D-ABLAPL/39142/2025	PADMINI NAIK VS STATE OF ODISHA	JUGALA KISHORE PANDA VS	PARJANG /510 /2025 () //	
431	D-ABLAPL/39143/2025	UTKAL BEHERA	DIBYAJYOTI SAHOO	//	AOD20240000587C202500062

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
432	D-ABLAPL/39144/2025	KALANDI BEHERA @ KALIA BEHERA	ARJUNA CHARANA BEHERA	BALANGA /277 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
433	D-ABLAPL/39145/2025	DHOBEI BEHERA	ARJUNA CHARANA BEHERA	BALANGA /275 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
434	D-ABLAPL/39149/2025	SHIBU GOCHHAYAT	DEBASISH SAMAL	BETNOTI /428 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
435	D-ABLAPL/39153/2025	MADHAB THELA	SATYA NARAYAN MISHRA 4	BODEN /305 /2025	AOR20220001615C202500231
		VS	VS	()	
		STATE OF ODISHA		//	
436	D-ABLAPL/39155/2025	BINOD BEHERA	KULDEEP MOHANTY	BALASORE SADAR /555 /2025	AOD20240000012C202500313
		VS	VS	()	
		STATE OF ODISHA		//	
437	D-ABLAPL/39158/2025	GORA @ SULTAN KHAN	DIBYA JYOTI SAHOO	PURUNABAZAR /283 /2025	AOD20240000587C202500063
		VS	VS	()	
		STATE OF ODISHA		//	
438	D-ABLAPL/39159/2025	NARAYAN ROUL	PRAVASH CHANDRA JENA	JALESWAR /564 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
439	D-ABLAPL/39160/2025	SANJUKTA OJHA	PRAVASH CHANDRA JENA	NARASINGHPUR /122 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
440	D-ABLAPL/39162/2025	SK. GARIBULA	SANDEEP RAJ PANDA	DAITARI /107 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
441	D-ABLAPL/39163/2025	DIPAK MALLIK	SOUMYA KANTA TRIPATHY	RAJKANIKA /331 /2023	AOD20240000239C202500040
		VS	VS	()	
		STATE OF ODISHA		//	
442	D-ABLAPL/39164/2025	DASARATHI KARAN	MANAS KUMAR CHAND	BAGHAMARI /258 /2025	
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
443	D-ABLAPL/39165/2025	STATE OF ODISHA PRINCE KUMAR VS	MANAS KUMAR CHAND VS	// CYBER CRIME AND E.O, BALASORE /12 /2025 ()	
444	D-ABLAPL/39167/2025	STATE OF ODISHA SAIBYARANI MOHANTA @ SAIBARANI MOHANTA VS	PRADIPTA KUMAR MOHANTY VS	// CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2025 ()	
445	D-ABLAPL/39170/2025	STATE OF ODISHA DEEPAK BEHERA VS	SAROJ KUMAR DASH VS	// RASOL /360 /2025 ()	
446	D-ABLAPL/39172/2025	STATE OF ODISHA ANAMA @ ANADI PALEI VS	SAROJ KUMAR DASH VS	// RASOL /359 /2025 ()	
447	D-ABLAPL/39181/2025	STATE OF ODISHA DR. ARUN KUMAR GIRI VS	JNYANANANDA PANDA VS	// BHAWANIPATNA TOWN /528 /2025 ()	
448	D-ABLAPL/39184/2025	STATE OF ODISHA HIMANSU SEKHAR PAIKARAY VS	MANORANJAN BISWAL VS	// BERHAMPUR TOWN /543 /2025 ()	
449	D-ABLAPL/39188/2025	STATE OF ODISHA DEBASHIS MOHANTY VS	ACHYUTANANDA PATTANAIK VS	// BALANGA /252 /2025 ()	
450	D-ABLAPL/39189/2025	STATE OF ODISHA GHANASHYAM KARNA VS	SARAT CHANDRA MEKAP VS	// ATTABIRA /479 /2025 ()	
451	D-ABLAPL/39190/2025	STATE OF ODISHA MOHAMMAD SADDAM VS	SWARAJ PATEL VS	// RAJGANGPUR /592 /2025 ()	AOR20220000246C202500098
452	D-ABLAPL/39191/2025	STATE OF ODISHA RAKESH PARASETH VS	ROHIT KUMAR SUNA VS	// KHANDAGIRI P.S. /895 /2025 ()	AOR20220000053C202500138
453	D-ABLAPL/39193/2025	STATE OF ODISHA KALIA @ UMAKANTA SAMAL VS	PARSURAM PANDA VS	// CHHENDIPADA /174 /2025 ()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
454	D-ABLAPL/39198/2025	CHAKRA SABAR @ CHAKRADHAR SABUR VS STATE OF ODISHA	SOUBHAGYA KUMAR DASH VS	GUNUPUR /277 /2025 () //	AOR20220001631C202500368
455	D-ABLAPL/39200/2025	KALIA SAHOO VS STATE OF ODISHA	SUNSHINE ANAND SWAIN VS	CHHENDIPADA /612 /2025 () //	AOD20240000548C202500015
456	D-ABLAPL/39205/2025	TAPAN MAJHI @ TAPAN KUMAR MAJHI VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	BALIAPAL /364 /2025 () //	
457	D-ABLAPL/39209/2025	BISWAJIT SAHOO @ SAHU VS STATE OF ODISHA	JAYANTA KUMAR MAJHI VS	RUPSA /15 /2025 () //	
458	D-ABLAPL/39210/2025	PRADEEPTA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	/ /0 () //	
459	D-ABLAPL/39211/2025	RITESH KUMAR @ RITESH RAY VS STATE OF ODISHA	RAMANI KANTA PATTANAIAK VS	SECTOR-15 /139 /2025 () //	
460	D-ABLAPL/39212/2025	PRADEEPTA KISHORE NAYAK VS STATE OF ODISHA	ASHOK KUMAR PATTANAIAK (A) VS	/ /0 () //	
461	D-ABLAPL/39216/2025	MANMOHAN MALIK VS STATE OF ODISHA	SATYABRATA DASH VS	JENAPUR /280 /2025 () //	
462	D-ABLAPL/39221/2025	NURU KHAN VS STATE OF ODISHA	LALATENDU SAMANTARAY VS	CHANDAKA P.S. /582 /2025 () //	
463	D-ABLAPL/39222/2025	MADAN MOHAN JENA @ MADAN JENA VS STATE OF ODISHA	RAMESH CHANDRA SWAIN VS	JAJPUR SADAR /383 /2025 () //	
464	D-ABLAPL/39225/2025	KANTI BISI VS STATE OF ODISHA	DHANANJAYA MUND VS	JAIPATNA /292 /2025 () //	
465	D-ABLAPL/39226/2025	MANORANJAN NANDA	LALATENDU SAMANTARAY	CYBER CRIME AND ECO. OFFENCE, CUTTACK /9 /2025	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
		VS	VS	()	
		STATE OF ODISHA		//	
466	D-ABLAPL/39235/2025	SNIGDHA DAS	SOUMYA JYOTI BISWAL	EOW,BHUBANESWAR /12 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
467	D-ABLAPL/39236/2025	BISHNU NARAYAN PATTANAİK	SIDDHARTH GOUTAM DAS	BOLAGARH P.S. /207 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
468	D-ABLAPL/39241/2025	PRATIMA PATALASINGH	TARA PRASAD MOHAPATRA	KANAS /284 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
469	D-ABLAPL/39244/2025	MANA @ MANDHATA PODH	TARA PRASAD MOHAPATRA	BELPARA /344 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
470	D-ABLAPL/39246/2025	ASHOK KUMAR JENA	DHARMENDRA SETHY	NILGIRI /86 /2021	
		VS	VS	()	
		STATE OF ODISHA		//	
471	D-ABLAPL/39247/2025	GUPTESWAR PATEL	KARUNAKAR NAYAK	/ /0	
		VS	VS	()	
		STATE OF ODISHA		//	
472	D-ABLAPL/39249/2025	BISWAMBAR BARIK	DEEPAK RANJAN PARIDA	RAJNAGAR /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
473	D-ABLAPL/39250/2025	LIYAKAT ALI @ LIYAKAT ALI KHAN	RAJKISHORE SWAIN	CUTTACK SADAR /898 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
474	D-ABLAPL/39255/2025	DILLIP KUMAR BARIK	DEEPAK RANJAN PARIDA	RAJNAGAR /398 /2025	
		VS	VS	()	
		STATE OF ODISHA		//	
475	D-ABLAPL/39258/2025	JITENDRA BEHERA @ CHUNA @ CHUAN	DIBYA JYOTI SAHOO	MAHAKALPARA /354 /2025	AOD20240000587C202500064
		VS	VS	()	
		STATE OF ODISHA		//	
476	D-ABLAPL/39259/2025	MANAS KUMAR SWAIN	JAYADEBA BEHERA	SARANAKUL /267 /2025	AOD20240000366C202500028
		VS	VS	()	

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SL	FILING NO/CASE NO	NAME OF PETNR./APPEL	COUNSEL OF PETNR./APPEL	PS/ LOWER COURT CASE	E-Filing No
477	D-ABLAPL/39260/2025	STATE OF ODISHA PRADEEP @ PRADIP BEHERA VS	PRAKASH KUMAR SAMAL VS	// BOUDH /290 /2015 ()	AOD20240000366C202500030
478	D-ABLAPL/39262/2025	STATE OF ODISHA BANSIDHAR SWAIN VS	BIJAY JENA VS	// TIRTOL /628 /2025 ()	AOR20230000513C202500012
479	D-ABLAPL/39266/2025	STATE OF ODISHA BANSHIDHAR SWAIN VS	BIJAY JENA VS	// JAGATSINGPUR /992 /2025 ()	AOR20230000513C202500013
480	D-ABLAPL/39267/2025	STATE OF ODISHA SATISH KUMAR TARAI @ SHATIS VS STATE OF ODISHA	DEVASHIS PANDA VS	// JAGATSINGPUR /992 /2025 () //	AOR20230000513C202500014

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MISC CASES FILED on :16/12/2025

SL. NO.	FILING NO CASE NO	NAME OF PETNR./APPEL NAME OF O.P./APPEL	COUNSEL FOR PETNR./APPEL COUNSEL FOR O.P. PETNR./APPEL	E-FILING NO IA NO
1	D-CRA/336/1990 CRA/336/1990	PURNA CH PANDA @ PURNA MP		7/2025
2	D-CONTR/37339/2025 CONTR/ /	HIMANSHU PATEL MP	ADV.	9/2025
3	D-CRLLP/126/2004 CRLLP/126/2004	STATE OF ORISSA MP	M/S.A.G.A.	86/2025
4	D-CRLMP/36448/2025 CRLMP/1600/2025	MADHUMITA BEHERA MP		276/2025
5	D-CRLMP/29327/2025 CRLMP/1275/2025	CHHAILA BEHERA MP		277/2025
6	D-CRLMP/33890/2025 CRLMP/ /	BISWAMAITRI NAYAK MP	KIRAN ROUT	278/2025
7	D-TRP(C)/52627/2025 TRP(C)/ /	SHRANDHANJALI SAHU @ SRADHANJALI SAHU MP	SUBHAGYA KUMAR DASH	484/2025
8	D-TRP(C)/52848/2025 TRP(C)/ /	SONALI BEHERA MP	SANTOSH KUMAR SAMANTARAY	485/2025
9	D-CONTC/46750/2025 CONTC/5560/2025	PRAJNYA PARIMITA BARIK MP		527/2025
10	D-CONTC/381/2019 CONTC/381/2019	SATRUGHAN MALLICK MP	M/S MANAS KU. NAYAK, M.PANDA	528/2025
11	D-CONTC/17891/2024 CONTC/3200/2024	SUNIL KUMAR MOHAPATRA MP	M/S MANAS PATI	529/2025
12	D-CONTC/21214/2024 CONTC/ /	SUNITA DAS MP	SUJAY SHANKER SINGHDEO	530/2025
13	D-CONTC/7247/2025 CONTC/902/2025	GANGADHAR DASH MP	M/S.SAILABALA JENA	531/2025
14	D-CONTC/16448/2025 CONTC/2043/2025	CHANDRAJIT MOHANTY MP	MR.S.N.JENA, S.PATRA, S.RATH, D.D.SAHU , S.J.MOHANTY	532/2025
15	D-RPFAM/52630/2025 RPFAM/ /	JAGA JYOTI MAHANTA MP	PARTHA SARATHI DAS	620/2025
16	D-MATA/49032/2025 MATA/ /	DAMODAR MISHRA MP	SUSANTA KUMAR MISHRA	724/2025
17	D-FAO/48419/2025 FAO/507/2025	THE MANAGER, NEW INDIA ASSURANCE CO.LTD. MP	PRASANT KUMAR MAHATA, M/S NEW INDIA ASSURANCE CO. LT	1093/2025
18	D-FAO/48230/2025 FAO/502/2025	MANAGER, LEGAL (TP HUB), ORIENTAL IRRAWADDI CO. LTD. MP	IRRAWADDI CO. LTD. BISHY	1094/2025
19	D-FAO/48334/2025 FAO/ /	MANAGER, LEGAL, M/S. FUTURE GENERAL AND INSURANCE CO.LTD. MP	AND INSURANCE CO.LTD.	1095/2025
20	D-FAO/52660/2025 FAO/ /	SHILA DEVI MP	DEBASISH PATNAIK	1096/2025
21	D-FAO/52661/2025 FAO/ /	SABITA MAHATO MP	DEBASISH PATNAIK	1097/2025
22	D-FAO/52668/2025 FAO/ /	DIPTIMAYEE PADHIARY MP	DEBASISH PATNAIK	1098/2025
23	D-FAO/52670/2025 FAO/ /	UMA DEVI MP	DEBASISH PATNAIK	1099/2025
24	D-FAO/52749/2025 FAO/ /	RAGHUNATH SAHU MP	DURGESH NARAYAN RATH	1100/2025
25	D-FAO/52796/2025 FAO/ /	SUNAKAR DAS MP	KUNAL KUMAR SWAIN	1101/2025
26	D-BLAPL/25211/2025	KAMADEBA ROUT	M/S. SIDHARTHA SANKAR RAY(2), PURNA CHANDRA MOHARANA	

	BLAPL/8975/2025	MP		1171/2025
27	D-BLAPL/26908/2025	SUBRATA KUMAR NAYAK		
	BLAPL/9148/2025	MP		1172/2025
28	D-BLAPL/36831/2025	PANDAB CHARAN NAIK	SURYA KANTA PRADHAN	
	BLAPL/13269/2025	MP		1173/2025
29	D-BLAPL/36320/2025	SRIKANT DHADAKA	T. NARAYANA MURTY	
	BLAPL/12434/2025	MP		1174/2025
30	D-CRLREV/37787/2025	GOKORAPUT HOSPITALITY PVT. LTD., KOMPAN	KUMAR BISWAL	
	CRLREV/1007/2025	MP		1581/2025
31	D-CRLREV/39117/2025	LATIKA NAYAK	LINGARAJ SARANGI	
	CRLREV/ /	MP		1582/2025
32	D-CRLREV/36668/2025	ARCHISMAN TRIPATHY@RIKU	LALITENDU MISHRA	
	CRLREV/1079/2025	MP		1583/2025
33	D-CRLREV/39125/2025	MANOJ KUMAR SAMAL	ARIJEET MISHRA	
	CRLREV/ /	MP		1584/2025
34	D-CRLREV/39151/2025	SATYANANDA SAHOO	RAKESH BEHERA	
	CRLREV/ /	MP		1585/2025
35	D-CRLREV/39234/2025	LIPUN KUMAR SASMAL	ARUN KUMAR DAS	
	CRLREV/ /	MP		1586/2025
36	D-CRLREV/39234/2025	LIPUN KUMAR SASMAL	ARUN KUMAR DAS	
	CRLREV/ /	MP		1587/2025
37	D-CRLREV/37422/2025	SANTOSH KUMAR SINGH	SANTOSH KUMAR DASH	
	CRLREV/ /	MP		1588/2025
38	D-CRLREV/39245/2025	SOUMITRA NAYAK	RAJESWAR HOTA	
	CRLREV/ /	MP		1589/2025
39	D-CRLREV/39245/2025	SOUMITRA NAYAK	RAJESWAR HOTA	
	CRLREV/ /	MP		1590/2025
40	D-CRLREV/31011/2024	LAKSHMAN SRINIVASAN		
	CRLREV/660/2024	MP		1591/2025
41	D-RSA/52563/2025	SIDHARTHA KUMAR PRADHAN	KABIRAJ PRADHAN	
	RSA/ /	MP		1745/2025
42	D-RSA/52572/2025	HEMALATA SWAIN @ PUHAN	PRAMOD KUMAR ROUT	
	RSA/ /	MP		1746/2025
43	D-RSA/191/2019	SHRADHABATI PARIDA@MANASINGH	M/S.RATIKANTA MOHAPATRA	
	RSA/191/2019	MP		1747/2025
44	D-RSA/265/2004	BHUTA MAJHI	M/S.S.P.MISHRA	
	RSA/265/2004	MP		1748/2025
45	D-RSA/265/2004	BHUTA MAJHI	M/S.S.P.MISHRA	
	RSA/265/2004	MP		1749/2025
46	D-RSA/265/2004	BHUTA MAJHI	M/S.S.P.MISHRA, SOUMYA MISHRA	
	RSA/265/2004	MP		1750/2025
47	D-RSA/403/2023	GOPA@GOPABANDHU PATRA	SUKANTA KUMAR NAYAK	
	RSA/403/2023	MP		1751/2025
48	D-RSA/52531/2025	PURNA CHANDRA BEHERA	SASHIBHUSAN DAS	
	RSA/ /	MP		1752/2025
49	D-CMP/52586/2025	BHOLESWAR MAHANTA	DWARIKA PRASAD MOHANTY	
	CMP/ /	MP		2120/2025
50	D-CMP/52602/2025	PRADEEP KUMAR PASAYAT	TUSAR KUMAR MISHRA	
	CMP/ /	MP		2121/2025
51	D-CMP/35197/2025	SUKANTA JENA	JYOTI PATNAIK	
	CMP/1438/2025	MP		2122/2025
52	D-CMP/35197/2025	SUKANTA JENA	JYOTI PATNAIK	
	CMP/1438/2025	MP		2123/2025
53	D-CMP/52655/2025	DEVENDRA @ DEBENDRA SINGH	BHAWANI SANKAR PANIGRAHI	
	CMP/ /	MP		2124/2025
54	D-CMP/52703/2025	SESHASEKHAR @ SHESASEKAHAR GARASWA	SRIPATNAIK	
	CMP/ /	MP		2125/2025
55	D-CMP/30973/2025	MANOJ KUMAR SAHOO	SUDEEPTA KUMAR SINGH	
	CMP/1177/2025	MP		2126/2025
56	D-CMP/30539/2025	JAYANTI BEHERA	AKSHAYA KUMAR SAHOO	
	CMP/1801/2025	MP		2127/2025
57	D-ABLAPL/30800/2025	JAYAKRUSHNA DAS MOHAPATRA	SASWATA PATNAIK	
	ABLAPL/11836/2025	MP		2230/2025

58	D-ABLAPL/32135/2025 ABLAPL/12469/2025	MAHESWAR PRADHAN MP		2231/2025
59	D-ABLAPL/18945/2024 ABLAPL/6699/2024	DILLIP @ DILIP DAS MP		2232/2025
60	D-ABLAPL/31855/2025 ABLAPL/12213/2025	BIMAL KUMAR NAYAK MP		2233/2025
61	D-ABLAPL/26549/2025 ABLAPL/10398/2025	JAYASUMALA PARICHHA MP		2234/2025
62	D-ABLAPL/8265/2025 ABLAPL/3170/2025	PADMANAV BEHERA MP	JEETENDRA SAMANTARAY	2235/2025
63	D-ABLAPL/12922/2022 ABLAPL/12922/2022	JHARANA SAHOO MP		2236/2025
64	D-ABLAPL/12924/2022 ABLAPL/12924/2022	UDASINI SAHOO MP		2237/2025
65	D-ABLAPL/8182/2025 ABLAPL/3112/2025	SANJAYA PARIDA MP	RAJENDRA KUMAR SAHU	2238/2025
66	D-ABLAPL/31670/2025 ABLAPL/12183/2025	SK. AHSAN ALLI MP		2239/2025
67	D-ABLAPL/31319/2025 ABLAPL/12024/2025	SK. GUFRAH ALLI MP		2240/2025
68	D-ABLAPL/23686/2025 ABLAPL/9453/2025	JAGA @ JAGANNATH NAG MP		2241/2025
69	D-ABLAPL/26715/2025 ABLAPL/10424/2025	PITAMBAR JANI MP		2242/2025
70	D-ABLAPL/33161/2025 ABLAPL/12670/2025	SUDHIR KUMAR MARANDI MP	PRASANNA KUMAR PANDA	2243/2025
71	D-ABLAPL/20347/2025 ABLAPL/8126/2025	SAHABAJ KADIR @ SK. SAHAWAZ KADIR @ SAHABAJ KADRI MP		2244/2025
72	D-ABLAPL/35547/2025 ABLAPL/13507/2025	KAILASH GHADAI MP		2245/2025
73	D-ABLAPL/32999/2025 ABLAPL/12617/2025	NIRANJAN NAYAK MP	JAJATI KESHARI KHUNTIA	2246/2025
74	D-ABLAPL/33003/2025 ABLAPL/12619/2025	RASMI RANJAN KABAT MP	JAJATI KESHARI KHUNTIA	2247/2025
75	D-MACA/52608/2025 MACA/ /	THE DIVISIONAL MANAGER, THE NATIONAL INSURANCE CO. LTD., BILTON, BANGALORE, BBSR MP		2850/2025
76	D-MACA/52622/2025 MACA/ /	M/S. NATIONAL INSURANCE CO. LTD., KURNOOL, ANDHRA PRADESH MP	ADAM ALI KHAN	2851/2025
77	D-MACA/52628/2025 MACA/ /	NATIONAL INSURANCE CO. LTD., KHURDA MP	ADAM ALI KHAN	2852/2025
78	D-MACA/52674/2025 MACA/ /	SUBHASINI BARIK MP	DEBASISH PATNAIK	2853/2025
79	D-MACA/52682/2025 MACA/ /	JANAKILATA KAR MP	DEBASISH PATNAIK	2854/2025
80	D-MACA/52679/2025 MACA/ /	DAKSHYAPANI MAHAPATRA MP	DEBASISH PATNAIK	2855/2025
81	D-MACA/52679/2025 MACA/ /	DAKSHYAPANI MAHAPATRA MP	DEBASISH PATNAIK	2856/2025
82	D-MACA/52709/2025 MACA/ /	CHOLAMANDALAM MS GENERAL INSURANCE CO. LTD. MP	SNEHA CHOLROY	2857/2025
83	D-MACA/47224/2025 MACA/ /	G.M., M/S. SHRIRAM GENERAL INSURANCE CO. LTD., BANGALORE MP	ADAM ALI KHAN	2858/2025
84	D-MACA/52817/2025 MACA/ /	PAULINA MINZ MP	ARPIT SARANGI	2859/2025
85	D-MACA/52827/2025 MACA/ /	PAULINA MINZ MP	ARPIT SARANGI	2860/2025
86	D-CRLA/12418/2025 CRLA/519/2025	TAPAN DAS MP	SARBESWAR SAHOO	3480/2025
87	D-CRLA/970/2019 CRLA/970/2019	BHRAMARBAR BEHERA MP	MANAS CHAND	3481/2025
88	D-CRLA/622/2025 CRLA/60/2025	VIBHUTEE KUMAR GUPTA MP	PUSPAMITRA MOHAPATRA	3482/2025
89	D-CRLA/39169/2025	DASARATHI MALLIK @ DAMA	RAJIB BIHARI MISHRA	

	CRLA/ /	MP		3483/2025
90	D-CRLA/39169/2025	DASARATHI MALLIK @ DAMA	RAJIB BIHARI MISHRA	
	CRLA/ /	MP		3484/2025
91	D-CRLA/39171/2025	BABLU @ SURYAKANTA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		3485/2025
92	D-CRLA/39171/2025	BABLU @ SURYAKANTA SAHOO	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		3486/2025
93	D-CRLA/39174/2025	SOUMYA RANJAN BEHERA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		3487/2025
94	D-CRLA/39174/2025	SOUMYA RANJAN BEHERA	PUSPAMITRA MOHAPATRA	
	CRLA/ /	MP		3488/2025
95	D-CRLA/17917/2025	MD.NASIR@NASIR UDDIN	AKSHAYA KUMAR SAHOO	
	CRLA/752/2025	MP		3489/2025
96	D-CRLA/5438/2024	NAGARJUNA BISOI	SUSANTA KUMAR MISHRA	
	CRLA/158/2024	MP		3490/2025
97	D-CRLA/39263/2025	RANJANA BEHERA	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		3491/2025
98	D-CRLA/39263/2025	RANJANA BEHERA	BIJAYA KUMAR RAGADA	
	CRLA/ /	MP		3492/2025
99	D-CRLMC/34786/2025	OMM PRAKASH JENA		
	CRLMC/5000/2025	MP		3843/2025
100	D-CRLMC/37733/2024	DR. SATYAPRIYA SINGH	TUSAR KUMAR MISHRA, Jaminikanta Das ,Dinabandhu Nayak	
	CRLMC/4847/2024	MP		3844/2025
101	D-CRLMC/36550/2025	ANIL KUMAR DAKUA		
	CRLMC/5047/2025	MP		3845/2025
102	D-CRLMC/39124/2025	SURESWARI SAGARIKA JENA	KAUSHIK DAS	
	CRLMC/ /	MP		3846/2025
103	D-CRLMC/19679/2025	DEEPAK KUMAR MOHANTA	PABITRA KUMAR NAYAK, BANSHIDHAR SATAPATHY	
	CRLMC/2459/2025	MP		3847/2025
104	D-CRLMC/36699/2025	BHANU PRATAP DASH	DEBASNAN DAS	
	CRLMC/5302/2025	MP		3848/2025
105	D-CRLMC/38462/2025	GOUDA SAHU	PRASANTA KUMAR PANDA	
	CRLMC/5405/2025	MP		3849/2025
106	D-CRLMC/38459/2025	GOUDA SAHU	PRASANTA KUMAR PANDA	
	CRLMC/5397/2025	MP		3850/2025
107	D-CRLMC/19185/2024	M/S. JINDAL INDIA THERMAL POWER LTDASIT KUMAR DASH, PRAFULLA KUMAR RATH (SR. ADV.)		
	CRLMC/2600/2024	MP		3851/2025
108	D-CRLMC/21141/2024	SHYAM SUNDAR JINDAL	MR. PRAFULLA KUMAR RATH (SENIOR ADV.) ASIT KUMAR DASH	
	CRLMC/2698/2024	MP		3852/2025
109	D-CRLMC/20958/2025	PADMANABHAN PILLAI	JAYDEEP PAL	
	CRLMC/2574/2025	MP		3853/2025
110	D-CRLMC/39152/2025	ABHINASH PANDA	BIJAY KUMAR MISHRA	
	CRLMC/ /	MP		3854/2025
111	D-CRLMC/35795/2025	SANATAN JENA		
	CRLMC/4947/2025	MP		3855/2025
112	D-CRLMC/39161/2025	KULAMANI DAS	AVIJIT PAL	
	CRLMC/ /	MP		3856/2025
113	D-CRLMC/39161/2025	KULAMANI DAS	AVIJIT PAL	
	CRLMC/ /	MP		3857/2025
114	D-CRLMC/39175/2025	ALOK KUMAR SINGH	KOUSIK ANANDA GURU	
	CRLMC/ /	MP		3858/2025
115	D-CRLMC/12467/2025	DAMBARUDHAR PATTANAİK	STHITI PRAGYAN SUNANDINI	
	CRLMC/1758/2025	MP		3859/2025
116	D-CRLMC/34475/2025	ARJAB KUMAR JENA@ARJAB JENA	BISWAJIT PASAYAT	
	CRLMC/4692/2025	MP		3860/2025
117	D-CRLMC/31900/2025	PRADEEP NAG		
	CRLMC/4351/2025	MP		3861/2025
118	D-CRLMC/39194/2025	DAITARI BAG	SUSHANTA KUMAR JOSHI	
	CRLMC/ /	MP		3862/2025
119	D-CRLMC/32071/2025	AJAYA SETHI		
	CRLMC/4377/2025	MP		3863/2025
120	D-CRLMC/26825/2025	ASHALATA NAYAK	SUDHANSU SEKHAR JENA	
	CRLMC/3591/2025	MP		3864/2025

121	D-CRLMC/39203/2025 CRLMC/ /	SANTIA @ SANTOSH KUMAR PARIDA MP	ACHYUTANANDA PATTANAIK	3865/2025
122	D-CRLMC/39206/2025 CRLMC/ /	BULU@RAJENDRA KUMAR MISHRA@RA. MP	INDIA R MISHRA	3866/2025
123	D-CRLMC/39208/2025 CRLMC/ /	BISWAJIT MANDAL MP	ASHOK KUMAR SAHOO	3867/2025
124	D-CRLMC/39215/2025 CRLMC/ /	JAYARAM PANGI @ SUBA MP	SUBHASISH DAS	3868/2025
125	D-CRLMC/39243/2025 CRLMC/ /	ABHIMANYU BEHERA MP	JYOTIRMAYA SAHOO	3869/2025
126	D-CRLMC/39231/2025 CRLMC/ /	MANOJ KUMAR SINGH MP	SOUMYA RANJAN MOHANTY	3870/2025
127	D-CRLMC/37984/2025 CRLMC/ /	PRASANTA MENDULI MP	ASUTOSH MOHANTY	3870/2025
128	D-CRLMC/39268/2025 CRLMC/ /	RAJESH KUMAR DAS @ DASH MP	AMULYA RATNA PANDA	3871/2025
129	D-CRLMC/39269/2025 CRLMC/ /	SANJAY XALXO MP	TANMAY MISHRA	3872/2025
130	D-CRLMC/39271/2025 CRLMC/ /	NEELES BINA Y SOKEY MP	TANMAY MISHRA	3873/2025
131	D-CRLMC/39271/2025 CRLMC/ /	NEELES BINA Y SOKEY MP	TANMAY MISHRA	3874/2025
132	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4844/2025
133	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4845/2025
134	D-WA/52568/2025 WA/ /	REETA JAIN MP	BALARAM NAYAK	4846/2025
135	D-WA/52568/2025 WA/ /	REETA JAIN MP	BALARAM NAYAK	4847/2025
136	D-WA/40297/2024 WA/2569/2024	STATE OF ODISHA MP	SANGRAM JENA,A.G.A	4848/2025
137	D-WA/52539/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4849/2025
138	D-WA/52539/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4850/2025
139	D-WA/52540/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4851/2025
140	D-WA/52540/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4852/2025
141	D-WA/52583/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4853/2025
142	D-WA/52583/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4854/2025
143	D-WA/52616/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4855/2025
144	D-WA/52616/2025 WA/ /	STATE OF ODISHA MP	SURYA NARAYAN PATNAIK,A.G.A	4856/2025
145	D-WA/52618/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4857/2025
146	D-WA/52618/2025 WA/ /	STATE OF ODISHA MP	SASWAT DAS,A.G.A	4858/2025
147	D-WA/52620/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4859/2025
148	D-WA/52620/2025 WA/ /	STATE OF ODISHA MP	AISHWARYA DASH,A.S.C	4860/2025
149	D-WA/52621/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4861/2025
150	D-WA/52621/2025 WA/ /	STATE OF ODISHA MP	SAROJ KUMAR JEE,A.G.A	4862/2025
151	D-WA/49203/2025 WA/ /	MONALISA MOHAPATRA MP	ADWAITA PRASAD SAHOO	4863/2025
152	D-WA/52623/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	

	WA/ /	MP		4864/2025
153	D-WA/52623/2025	STATE OF ODISHA	ARABINDA TRIPATHY,A.G.A	
	WA/ /	MP		4865/2025
154	D-WA/52624/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		4866/2025
155	D-WA/52624/2025	STATE OF ODISHA	MANASH RANJAN MOHANTY,A.G.A	
	WA/ /	MP		4867/2025
156	D-WA/52706/2025	RAJENDRA KUMAR SAHOO	BIRAJA PRASANNA DAS	
	WA/ /	MP		4868/2025
157	D-WA/52706/2025	RAJENDRA KUMAR SAHOO	BIRAJA PRASANNA DAS	
	WA/ /	MP		4869/2025
158	D-WA/812/2020	JAYA DEV MISHRA	KOUSIK ANANDA GURU	
	WA/812/2020	MP		4870/2025
159	D-WA/52625/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4871/2025
160	D-WA/52625/2025	STATE OF ODISHA	AISHWARYA DASH,A.S.C	
	WA/ /	MP		4872/2025
161	D-WA/52753/2025	CHINTAMANI MEKAP	SOUMYA RANJAN MOHANTY	
	WA/ /	MP		4873/2025
162	D-WA/52631/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4874/2025
163	D-WA/52631/2025	STATE OF ODISHA	SASWAT DAS,A.G.A	
	WA/ /	MP		4875/2025
164	D-WA/52635/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4876/2025
165	D-WA/52635/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4877/2025
166	D-WA/52651/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4878/2025
167	D-WA/52651/2025	STATE OF ODISHA	SAROJ KUMAR JEE,A.G.A	
	WA/ /	MP		4879/2025
168	D-WA/52821/2025	SARASWATI MALLICK	GAJENDRANATH ROUT	
	WA/ /	MP		4880/2025
169	D-WP(C)/52381/2025	KANHU CHARAN PRADHAN	RAJIV KUMAR MAHANTA	
	WP(C)/ /	MP		22611/2025
170	D-WP(C)/52535/2025	MAGNUM ESTATES LIMITD, BBSR	AVIJIT PATNAIK	
	WP(C)/36139/2025	MP		22612/2025
171	D-WP(C)/8399/2007	PRATAP CH.SINGH		
	WP(C)/8399/2007	MP		22613/2025
172	D-WP(C)/52536/2025	MAGNUM ESTATES LTD.,BHUBANESWARAVIJIT PATNAIK		
	WP(C)/36138/2025	MP		22614/2025
173	D-WP(C)/52383/2025	DR. SACHIKANTA LENKA	ASHOK KUMAR MOHAPATRA	
	WP(C)/36158/2025	MP		22615/2025
174	D-WP(C)/52541/2025	MAGNUM ESTATES LTD, BBSR	AVIJIT PATNAIK	
	WP(C)/36135/2025	MP		22616/2025
175	D-WP(C)/52386/2025	M/S SAROJ KUMAR SHARMA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22617/2025
176	D-WP(C)/52442/2025	PURNA CHANDRA SAHOO	BIJAYA KUMAR PARIDA 2	
	WP(C)/ /	MP		22618/2025
177	D-WP(C)/10142/2007	GOURKRUSHNA PATTNAIK	MR.PRAMOD KU.MOHAPATRA	
	WP(C)/10142/2007	MP		22619/2025
178	D-WP(C)/52470/2025	AKSHAYA KUMAR JENA	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22620/2025
179	D-WP(C)/34515/2025	RAMKRUSHNA BARAL	SASHIBHUSAN DAS	
	WP(C)/29244/2025	MP		22621/2025
180	D-WP(C)/52546/2025	M/S VAISHNO MOTORS, BBSR	SIDHARTHA DAS	
	WP(C)/ /	MP		22622/2025
181	D-WP(C)/31801/2025	RITA DASH	EKTA AGARWAL	
	WP(C)/22479/2025	MP		22623/2025
182	D-WP(C)/31394/2025	KAMALAKANTA PANIGRAHY	EKTA AGARWAL	
	WP(C)/22501/2025	MP		22624/2025
183	D-WP(C)/31800/2025	T. NAGA BHUSAN SHROFF	EKTA AGARWAL	
	WP(C)/22504/2025	MP		22625/2025

184	D-WP(C)/31838/2025 WP(C)/22851/2025	BHASKAR CHANDRA PANIGRAHI MP	EKTA AGARWAL	22626/2025
185	D-WP(C)/32450/2025 WP(C)/23167/2025	DEBADULLABHA SAHU MP	EKTA AGARWAL	22627/2025
186	D-WP(C)/52547/2025 WP(C)/36159/2025	P.KEDARNATH PATRO @ PATRA MP	MAHES DAS	22628/2025
187	D-WP(C)/52481/2025 WP(C)/ /	NANDINI DAS MP	KANANBALA ROY CHOUDHURY	22629/2025
188	D-WP(C)/52549/2025 WP(C)/ /	PRADIP KUMAR MANGARAJ MP	SUSANTA KUMAR MISHRA	22630/2025
189	D-WP(C)/49678/2025 WP(C)/34890/2025	BINODINI MALLICK @ KANHAR MP	RANJAN KUMAR ROUT	22631/2025
190	D-WP(C)/51789/2025 WP(C)/35951/2025	MANASA RANJAN PRADHAN MP	AKHAND	22632/2025
191	D-WP(C)/50819/2025 WP(C)/35836/2025	DEBESH DAS MP	AKHAND	22633/2025
192	D-WP(C)/52564/2025 WP(C)/ /	PRAKASH CHANDRA MALLICK MP	TEJASMITA MOHAPATRA	22634/2025
193	D-WP(C)/52565/2025 WP(C)/ /	RASHMIMAYEE MOHAPATRA MP	AMITAV TRIPATHY	22635/2025
194	D-WP(C)/8832/2014 WP(C)/8832/2014	MADHUSMITA BEHERA MP	M/S.PABITRA KU.NAYAK	22636/2025
195	D-WP(C)/52571/2025 WP(C)/ /	ASHOK KUMAR SWAIN MP	AKSHAYA KUMAR PANDEY	22637/2025
196	D-WP(C)/52573/2025 WP(C)/ /	DIPTI BISWAL MP	TUSAR KUMAR MISHRA	22638/2025
197	D-WP(C)/52574/2025 WP(C)/ /	PRIYAM PRATHAM SABAT MP	ARNAV BEHERA	22639/2025
198	D-WP(C)/52575/2025 WP(C)/ /	DIPTI BISWAL MP	TUSAR KUMAR MISHRA	22640/2025
199	D-WP(C)/52497/2025 WP(C)/ /	NIRANJAN ROURAY MP	ACHYUTA NANDA ROURAY	22641/2025
200	D-WP(C)/45125/2025 WP(C)/31518/2025	SWASTI CHANDRA NAYAK MP	PADMANAVA JENA	22642/2025
201	D-WP(C)/52499/2025 WP(C)/ /	SUMIT KUMAR BISHOI MP	PRASHANTA KUMAR NAYAK	22643/2025
202	D-WP(C)/52584/2025 WP(C)/36165/2025	ASHOK KUMAR NAYAK MP	KRISHNA CHANDRA SAHU	22644/2025
203	D-WP(C)/52587/2025 WP(C)/ /	SACHIDANANDA MISHRA MP	TRILOCHAN NANDA	22645/2025
204	D-WP(C)/49413/2025 WP(C)/35107/2025	SACHIDANANDA PRADHAN MP	MANOJA KUMAR KHUNTIA	22646/2025
205	D-WP(C)/2499/2025 WP(C)/2573/2025	KRISHNA PLAZA RESIDENT WELFARE ASSOCIATION, BBSR MP	MOHIT AGARWAL	22647/2025
206	D-WP(C)/52503/2025 WP(C)/ /	BIJAYA KUMAR BISWAL MP	GAJENDRANATH ROUT	22648/2025
207	D-WP(C)/45581/2025 WP(C)/31706/2025	JYOSHNA MANJARI PATRA MP	PRADEEP KUMAR KHUNTIA	22649/2025
208	D-WP(C)/52592/2025 WP(C)/36182/2025	RAMESH KUMAR PATEL MP	DHIRENDRA KUMAR MOHAPATRA	22650/2025
209	D-WP(C)/49357/2025 WP(C)/35032/2025	CHANDRA BHUSAN SAHU MP	BHARAT CHANDRA PATRA	22651/2025
210	D-WP(C)/52507/2025 WP(C)/ /	KANAKA SAHU MP	PRASHANTA KUMAR NAYAK	22652/2025
211	D-WP(C)/52595/2025 WP(C)/ /	A.KAJAL PATRO MP	ARUN KUMAR PATRA	22653/2025
212	D-WP(C)/52598/2025 WP(C)/ /	SACHIDANANDA JENA MP	TUSAR KUMAR MISHRA	22654/2025
213	D-WP(C)/52599/2025 WP(C)/ /	BULU BEHERA MP	SANJIB KUMAR BHANJADEO	22655/2025
214	D-WP(C)/6288/2024 WP(C)/3328/2024	BIMALENDU PRADHAN MP	MOHIT AGARWAL	22656/2025
215	D-WP(C)/52600/2025	DR.SUBRATKUMAR SATAPATHY @ DR.SUBRAT KUSHWAH SATAPATHY	DR.SUBRAT KUSHWAH SATAPATHY	

	WP(C)/ /	MP		22657/2025
216	D-WP(C)/6288/2024	BIMALENDU PRADHAN	MOHIT AGARWAL	
	WP(C)/3328/2024	MP		22658/2025
217	D-WP(C)/52601/2025	NIRANJAN DAS	SITIKANT MISHRA	
	WP(C)/ /	MP		22659/2025
218	D-WP(C)/52509/2025	ANJANALATA NAYAK	SUKANTA KUMAR DALAI	
	WP(C)/ /	MP		22660/2025
219	D-WP(C)/52603/2025	JAANENDRA SAMANTRAI	SITIKANT MISHRA	
	WP(C)/ /	MP		22661/2025
220	D-WP(C)/52607/2025	DILLIP KUMAR SWAIN	SITIKANT MISHRA	
	WP(C)/ /	MP		22662/2025
221	D-WP(C)/51952/2025	MANORAMA ACHARYA	BAMADEV BARAL	
	WP(C)/ /	MP		22663/2025
222	D-WP(C)/52613/2025	GURU GOBINDA PALA	SOURAV SUMAN BHUYAN	
	WP(C)/36175/2025	MP		22664/2025
223	D-WP(C)/52632/2025	BHUBANESWAR NAYAK @ NAIK	SUSHANTA KUMAR MISHRA	
	WP(C)/ /	MP		22665/2025
224	D-WP(C)/52633/2025	ARUN KUMAR NAIK	BIVUDATTA CHALAN	
	WP(C)/ /	MP		22666/2025
225	D-WP(C)/52634/2025	REETANJALI SAHOO	BIVUDATTA CHALAN	
	WP(C)/ /	MP		22667/2025
226	D-WP(C)/1016/2025	KAMALAKANTA MALLICK	SANGRAM JENA	
	WP(C)/1272/2025	MP		22668/2025
227	D-WP(C)/29975/2023	RABI NARAYAN ROUL	SIDHESWAR MALLIK	
	WP(C)/29975/2023	MP		22669/2025
228	D-WP(C)/52558/2025	PRASANNA KUMAR BISWAL @ PRASANNA KUMAR SAHOO		
	WP(C)/ /	MP		22670/2025
229	D-WP(C)/52647/2025	HDB FINANCIAL SERVICES LTD, BBSR	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		22671/2025
230	D-WP(C)/52650/2025	HDB FINANCIAL SERVICES LTD, BBSR	MANAS RANJAN KHATUA	
	WP(C)/ /	MP		22672/2025
231	D-WP(C)/52654/2025	DR. PRATAPRUDRA SAHU	BISWABIHARI MOHANTY	
	WP(C)/ /	MP		22673/2025
232	D-WP(C)/52656/2025	SRIYA SWATI SUCHARITA SWAIN		
	WP(C)/ /	MP		22674/2025
233	D-WP(C)/52657/2025	M/S.ASSTABHUJA ENGG. AND CONSTRUCTION, SINGH	CHANKAR PADHY	
	WP(C)/ /	MP		22675/2025
234	D-WP(C)/52559/2025	BABULA SAMAL	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		22676/2025
235	D-WP(C)/52667/2025	BISWARANJAN KHATUA	JAJATI KESHARI KHUNTIA	
	WP(C)/ /	MP		22677/2025
236	D-WP(C)/47190/2025	LAXMI BISOYEE	NIRANJAN PANDA	
	WP(C)/34171/2025	MP		22678/2025
237	D-WP(C)/52677/2025	JEETENDRA KUMAR NAYAK	ASHOK KUMAR PANIGRAHI	
	WP(C)/ /	MP		22679/2025
238	D-WP(C)/52684/2025	SATYA RANJAN PRADHAN	ASHOK KUMAR PANIGRAHI	
	WP(C)/ /	MP		22680/2025
239	D-WP(C)/52560/2025	ARTTATRANA BEHERA	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		22681/2025
240	D-WP(C)/52688/2025	KANISKA MOHAPATRA	ASHOK KUMAR PANIGRAHI	
	WP(C)/ /	MP		22682/2025
241	D-WP(C)/52690/2025	ASHUTOSH DAS	ASHOK KUMAR PANIGRAHI	
	WP(C)/ /	MP		22683/2025
242	D-WP(C)/52692/2025	M/S.SANOFI INDIA LTD, MUMBAI	ANKITA MUKERJI	
	WP(C)/ /	MP		22684/2025
243	D-WP(C)/52561/2025	ARJUN BANCHOR	PRASHANTA KUMAR NAYAK	
	WP(C)/ /	MP		22685/2025
244	D-WP(C)/37249/2023	JAYANTA KUMAR BARIK		
	WP(C)/37249/2023	MP		22686/2025
245	D-WP(C)/41258/2025	BISHNU PRASAD SWAIN	SPANDAN SRICHANDAN	
	WP(C)/28602/2025	MP		22687/2025
246	D-WP(C)/52696/2025	RAJIB PRADHAN	ADISHA MOHANTY	
	WP(C)/ /	MP		22688/2025

247	D-WP(C)/52687/2025 WP(C)/ /	APARNA DEY MP	SUDHANSHU SEKHAR PRATAP	22689/2025
248	D-WP(C)/52707/2025 WP(C)/ /	BIPIN BIHARI DAS MP	JYOTSNA RANI TRIPATHY	22690/2025
249	D-WP(C)/52711/2025 WP(C)/36190/2025	DHANANJAYA SAHOO MP	AMIYA KUMAR CHHATOI	22691/2025
250	D-WP(C)/52712/2025 WP(C)/ /	RANJIT JENA MP	PRASANTA KUMAR SATAPATHY	22692/2025
251	D-WP(C)/52713/2025 WP(C)/ /	AKASH AGRAWAL MP	ADISHA MOHANTY	22693/2025
252	D-WP(C)/52716/2025 WP(C)/36187/2025	RANJIT KUMAR DASH MP	AMIYA KUMAR CHHATOI	22694/2025
253	D-WP(C)/36443/2023 WP(C)/36443/2023	SUSANTA NAIK MP	NILAMADHAB PRAHARAJ	22695/2025
254	D-WP(C)/52579/2025 WP(C)/ /	NIRAKARA MAJHI MP	SIDHESWAR MALLIK	22696/2025
255	D-WP(C)/48427/2025 WP(C)/33869/2025	ADWAITA PRASAD MALLIK MP	BIJAYA KUMAR BEHERA 1	22697/2025
256	D-WP(C)/8569/2004 WP(C)/8569/2004	UTTAM BEHERA MP	M/S.RAMAKANTA MOHANTY	22698/2025
257	D-WP(C)/48427/2025 WP(C)/33869/2025	ADWAITA PRASAD MALLIK MP	BIJAYA KUMAR BEHERA 1	22699/2025
258	D-WP(C)/52723/2025 WP(C)/ /	HARABANSH SINGH MP	BISWARANJAN MAHARATHA	22700/2025
259	D-WP(C)/52722/2025 WP(C)/ /	JAPA GRAM PANCHAYAT, BARTOL, JAGANNATHPUR MP	KISHORE KUMAR NAYAK (2)	22701/2025
260	D-WP(C)/52736/2025 WP(C)/ /	DASARATH MEHER MP	PRASANTA KUMAR SATAPATHY	22702/2025
261	D-WP(C)/52748/2025 WP(C)/ /	KIRTI SUNDAR DAS MP	PRADIPTA KISHORE BHUYAN	22703/2025
262	D-WP(C)/52752/2025 WP(C)/ /	HDB FINANCIAL SERVICE LTD.,BBSR MP	MANAS RANJAN KHATUA	22704/2025
263	D-WP(C)/52751/2025 WP(C)/ /	JAGANNATH ROUT MP	ASHOK KUMAR SARANGI	22705/2025
264	D-WP(C)/52754/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	22706/2025
265	D-WP(C)/52610/2025 WP(C)/ /	RASHIMI REKHA MOHANTY MP	KISHORE KUMAR MISHRA	22707/2025
266	D-WP(C)/52755/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD.,BBSR MP	MANAS RANJAN KHATUA	22708/2025
267	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, Bhubaneswar, KRUTIBASH MOHAPATRA MP		22709/2025
268	D-WP(C)/52756/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	22710/2025
269	D-WP(C)/2140/2020 WP(C)/2140/2020	REGISTRAR (JUDICIAL), ORISSA HIGH COURT, Bhubaneswar, SURYA PRATAP DEO MP		22711/2025
270	D-WP(C)/52758/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	22712/2025
271	D-WP(C)/52759/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD.,BBSR MP	MANAS RANJAN KHATUA	22713/2025
272	D-WP(C)/52611/2025 WP(C)/ /	M/S RAM CHANDRA CHAUHAN MP	BIJAY PANDA	22714/2025
273	D-WP(C)/52760/2025 WP(C)/ /	SARAT CHANDRA PRADHAN MP	RAMDAS ACHARY	22715/2025
274	D-WP(C)/52762/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD., BBSR MP	MANAS RANJAN KHATUA	22716/2025
275	D-WP(C)/52763/2025 WP(C)/ /	HDB FINANCIAL SERVICES LTD.,BBSR MP	MANAS RANJAN KHATUA	22717/2025
276	D-WP(C)/52767/2025 WP(C)/ /	SANTOSH KUMAR BAL MP	BUDHIRAM DAS	22718/2025
277	D-WP(C)/52725/2025 WP(C)/ /	MD. KHALILUR RAHEMAN MP	SANGRAM KESHARI MISHRA	22719/2025
278	D-WP(C)/52765/2025	PRADEEP KUMAR BEHERA	SRIKANTA MAHUNTA	

	WP(C)/ /	MP		22720/2025
279	D-WP(C)/52766/2025	BIMAL PRASAD BEHERA	ANURAG PATI	
	WP(C)/ /	MP		22721/2025
280	D-WP(C)/30753/2025	GHANTESWARI CARRIERS, SAMBALPUR	M/S. DILLIP KUMAR RAY	
	WP(C)/21467/2025	MP		22722/2025
281	D-WP(C)/52776/2025	SUMANTA MOHANTY	KOUSIK ANANDA GURU	
	WP(C)/ /	MP		22723/2025
282	D-WP(C)/52787/2025	GHANA SHYAM BEHERA	PRADIPTA KISHORE BHUYAN	
	WP(C)/ /	MP		22724/2025
283	D-WP(C)/52802/2025	TARADATT	SOURAV SUMAN BHUYAN	
	WP(C)/ /	MP		22725/2025
284	D-WP(C)/52810/2025	M/S.LINCHPIN ENTERPRISES KALINGA CHHAKRABORTY	SOMAKANTO DMSAIRA CUTTACK	
	WP(C)/ /	MP		22726/2025
285	D-WP(C)/23556/2025	JAGA @ JAGUBANDHA MOHANTA	NIRANJAN LENKA	
	WP(C)/16226/2025	MP		22727/2025
286	D-WP(C)/52814/2025	NALINI KANTA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		22728/2025
287	D-WP(C)/52820/2025	SUDHANSU BHUSAN JENA	DR. BINODA KUMAR MISHRA	
	WP(C)/ /	MP		22729/2025
288	D-WP(C)/52841/2025	TAPAS KUMAR PASAYAT	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		22730/2025
289	D-WP(C)/52849/2025	M/S.JAY ROAD WAYS, BBSR	SIDHARTH SHANKAR PADHY	
	WP(C)/ /	MP		22731/2025